



കേരള സർക്കാർ
Government of Kerala
2018



Regn. No. KERBIL/2012/45073
dated 5-9-2012 with RNI
Reg. No. KL/TV(N)/634/2015-17

കേരള ഗസറ്റ് KERALA GAZETTE

ആധികാരികമായി പ്രസിദ്ധപ്പെടുത്തുന്നത്
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		1193 മകരം 16 16th Makaram 1193		
		1939 മാഘം 10 10th Magha 1939		

PART III

Stores Purchase

Animal Husbandry Department

ദർഘാസ് പരസ്യം

നമ്പർ എ-568/2017. 2018 ജനുവരി 1.

മൃഗസംരക്ഷണ വകുപ്പിനു കീഴിലുള്ള വിതരണ ജേഴ്സി ഫാമിന് (അടിപറമ്പ് പി. ഒ., തിരുവനന്തപുരം-695 551) ആവശ്യമായ 12 എണ്ണം മിൽക്കിംഗ് മെഷീനുകൾ വിതരണം ചെയ്യുന്നതിനുവേണ്ടി വ്യക്തികളിൽ നിന്നോ സ്ഥാപനങ്ങളിൽ നിന്നോ മുദ്രവച്ച ദർഘാസുകൾ ക്ഷണിച്ചുകൊള്ളുന്നു.

സ്പെസിഫിക്കേഷൻ

Milking Bucket—25 (litres)

Milking Cluster—MC11 with 2500 gm weight for fast and complete milking, transparent milk claw bowl with removable/replacable airbleed for easy cleaning.

Liners—Foodgrade and single piece for easy cleaning

Leat Cups—Strong SS 304

Gaz. No. 5/2018/DTP (Stores Purchase).

Milk Tube—Non-toxic, Transparent, Foodgrade

Pluse Tube—Single piece with eye peice

Vacum Taps—Metalic, long sting and easy to operate

PVC Pipe (50mm/6Kg)—100 meter for vaccum carrying with 18 numbers of vaccum tap.

അടങ്കൽ തുക—` 3,20,000 (നികുതി ഉൾപ്പെടെ).

നിരതദ്രവ്യം—` 3,200.

ദർഘാസ് ഫോറത്തിന്റെ വില :

അസ്സൽ—` 755 (` 640 + 18% ജി.എസ്.ടി.)

പകർപ്പ്—` 378 (` 320 + 18% ജി.എസ്.ടി.)

തപാൽ വഴി :

അസ്സൽ—` 805.

പകർപ്പ്—` 403.

ദർഘാസ് ഫോറം വിൽക്കുന്ന അവസാന തീയതിയും സമയവും—3-2-2018 രാവിലെ 11 മണി.

ദർഘാസ് ഫോറം സ്വീകരിക്കുന്ന അവസാന തീയതിയും സമയവും—5-2-2018 രാവിലെ 11 മണി.

ദർഘാസ് തുറക്കുന്ന തീയതിയും സമയവും—5-2-2018, ഉച്ചയ്ക്ക് 2 മണി.

വില നിലനിറുത്തേണ്ട അവസാന തീയതി—31-3-2018.

ദർഘാസ് ഫോറത്തിന്റെ വില തിരിച്ചുനൽകുന്നതല്ല. ദർഘാസ് വില പണമായിട്ടോ മണിയോർഡറായിട്ടോ മാത്രമേ സ്വീകരിക്കുകയുള്ളൂ. മുദ്രവച്ച കവറിൽ ടെണ്ടർ നമ്പർ, തീയതി എന്നിവ രേഖപ്പെടുത്തി നിശ്ചിത സമയപരിധിയ്ക്കകം ഡെപ്യൂട്ടി ഡയറക്ടർ, ജേഴ്സി ഫാം, വിതുര, മരുതാമല പി. ഒ.-695 551, എന്ന വിലാസത്തിൽ അയയ്ക്കേണ്ടതാണ്. വൈകി ലഭിക്കുന്ന ദർഘാസുകൾ പരിഗണിക്കുന്നതല്ല. ദർഘാസുകൾ കൈമാറ്റം ചെയ്യാൻ പാടുള്ളതല്ല. ഡ്യൂപ്ലിക്കേറ്റ് ഫോറം ആവശ്യമുള്ളവർ ആയതിന്റെ തുകയും അടയ്ക്കേണ്ടതാണ്. ദർഘാസ് സമർപ്പിക്കുമ്പോൾ ` 200-ന്റെ കേരള മുദ്രപ്പത്രത്തിൽ സമ്മതപത്രവും ദർഘാസിൽ രേഖപ്പെടുത്തിയിട്ടുള്ള വിലയുടെ 1%-ത്തിൽ കുറയാതെയുള്ള തുക (കുറഞ്ഞത് ` 1,500) ഡെപ്യൂട്ടി ഡയറക്ടർ, ജേഴ്സി ഫാം, വിതുരയുടെ പേരിൽ എടുത്തിട്ടുള്ള ഡിമാന്റ് ഡ്രാഫ്റ്റായി നിരതദ്രവ്യം സമർപ്പിക്കേണ്ടതാണ്. നിരതദ്രവ്യവും സമ്മതപത്രവും ഉള്ളടക്കം ചെയ്യാത്ത ദർഘാസുകൾ നിരസിക്കുന്നതാണ്. ദർഘാസുകൾ നിശ്ചിത സമയത്ത് ദർഘാസുകാരന്റെയോ അംഗീകൃത പ്രതിനിധികളുടെയോ സാന്നിധ്യത്തിൽ തുറക്കുന്നതാണ്.

കൂടുതൽ വിവരങ്ങൾ പ്രവർത്തി സമയങ്ങളിൽ ഓഫീസിൽ നിന്നും ലഭ്യമാണ്. ടെണ്ടർ നടപടികൾ മുന്നറിയിപ്പില്ലാതെ നീട്ടിവയ്ക്കുന്നതിനോ നിർത്തിവയ്ക്കുന്നതിനോ ഉള്ള അധികാരം ഡെപ്യൂട്ടി ഡയറക്ടറിൽ നിക്ഷിപ്തമാണ്.

ജേഴ്സി ഫാം, (ഒപ്പ്) വിതുര. ഡെപ്യൂട്ടി ഡയറക്ടർ.

Collegiate Education Department

ടെണ്ടർ നോട്ടീസ്

(1)

നമ്പർ എ2/679/2017. 2018 ജനുവരി 9.

2017-18 സാമ്പത്തിക വർഷം മൂന്നാർ ഗവൺമെന്റ് കോളേജിൽ കോളേജ് ഇൻഫ്രാസ്ട്രക്ചർ അപ്ഗ്രേഡേഷൻ പ്രോഗ്രാം പദ്ധതിയിൽ ` 1,70,000-ന്റെ സ്പോർട്സ് ഗുഡ്സ് സപ്ലൈ ചെയ്യുന്നതിന് മുദ്രവെച്ച ദർഘാസുകൾ ക്ഷണിച്ചു കൊള്ളുന്നു.

ദർഘാസുകളുടെ കവറിനു പുറത്ത് “2017-18 സാമ്പത്തിക വർഷം കോളേജ് ഇൻഫ്രാസ്ട്രക്ചർ അപ്ഗ്രേഡേഷൻ പ്രോഗ്രാം പദ്ധതിയിൽ ` 1,70,000 (ഒരു ലക്ഷത്തി എഴുപതിനായിരം രൂപ മാത്രം)-ന്റെ സ്പോർട്സ് ഗുഡ്സ് സപ്ലൈ ചെയ്യുന്നതിന് മുദ്രവെച്ച ദർഘാസുകൾ” എന്നെഴുതി പ്രിൻസിപ്പാൾ, ഗവൺമെന്റ് കോളേജ്, മൂന്നാർ, മൂന്നാർ പി. ഒ., പിൻ-685 612, ഇടുക്കി എന്ന വിലാസത്തിൽ അയച്ചു തരേണ്ടതാണ്. ദർഘാസുകൾ 2018 ഫെബ്രുവരി മാസം 7-ാം തീയതി ഉച്ചയ്ക്ക് 1 മണിവരെ സ്വീകരിക്കുന്നതാണ്. താമസിച്ച്കിട്ടുന്ന ദർഘാസുകൾ സ്വീകരിക്കുന്നതല്ല. ദർഘാസുകൾ 2018 ഫെബ്രുവരി മാസം 7-ാം തീയതി പകൽ 3 മണിക്ക് ദർഘാസുകാരോ അംഗീകൃത പ്രതിനിധികളോ ഹാജരൂണ്ടെങ്കിൽ അവരുടെ സാന്നിധ്യത്തിൽ തുറക്കുന്നതാണ്. 2018 ഫെബ്രുവരി 7-ാം തീയതി അവധി ദിനമായാൽ അടുത്ത പ്രവൃത്തി ദിനത്തിൽ ദർഘാസുകൾ തുറക്കുന്നതാണ്.

ദർഘാസ് ഫോറം 2018 ഫെബ്രുവരി മാസം 7-ാം തീയതി പകൽ 12 മണിവരെ കോളേജ് ഓഫീസിൽ നിന്നും ലഭിക്കുന്നതാണ്. തപാലിൽ ദർഘാസ് ഫോറം ലഭിക്കേണ്ടവർ ദർഘാസ് ഫോറത്തിന്റെ വിലയായ ` 448 (നികുതി ഉൾപ്പെടെ)-ന്റെ ഡിമാന്റ് ഡ്രാഫ്റ്റും തപാൽ സ്റ്റാമ്പ് ഒട്ടിച്ച മേൽവിലാസം എഴുതിയ കവറും സഹിതം അപേക്ഷ നൽകേണ്ടതാണ്. ദർഘാസ് ഫോറത്തിന്റെ വില ഒരു കാരണവശാലും തിരികെ നൽകുന്നതല്ല.

ചെക്കുകൾ, പോസ്റ്റൽ ഓർഡറുകൾ, സ്റ്റാമ്പുകൾ എന്നിവ ദർഘാസ് ഫോറത്തിന്റെ വിലയായി സ്വീകരിക്കുന്നതല്ല. ഫോറം വി. പി. പി. ആയി അയയ്ക്കുന്നതല്ല. ഡ്യൂപ്ലിക്കേറ്റ് ദർഘാസ് ഫോറത്തിന്റെ വില ` 224 (നികുതി ഉൾപ്പെടെ) ആയിരിക്കും

ദർഘാസിൽ കാണിക്കുന്ന നിരക്കുകൾക്ക് 2018 മാർച്ച് 31 വരെ പ്രാബല്യം ഉണ്ടായിരിക്കേണ്ടതാണ്. ദർഘാസ് ഫോറത്തിനോടൊപ്പം ` 200 വിലയുള്ള മുദ്രപ്പത്രത്തിൽ ഉടമ്പടിയും നിരതദ്രവ്യമായി ` 1,700-ന്റെ ഡിമാന്റ് ഡ്രാഫ്റ്റും നൽകേണ്ടതാണ്.

No. A2/679/2017. 9th January 2018.

Sealed tenders are invited for the supply of Sports Goods for ` 1,70,000 under College Infrastructure Up Gradation Programme 2017-18 (Plan) to Government College, Munnar.

The Cover containing the tender should be superscribed “Tender for the supply of Sports Goods for ` 1,70,000 under College Infrastructure Up Gradation Programme 2017-18 (Plan)” and addressed to the Principal, Government College, Munnar, Idukki-685 612. Last date for the receipt of tender is 1 p. m. on 7th February 2018. Late tenders will not be accepted. The tenders will be opened at 3 p. m. on 7th February 2018 in the presence of such tenderers or their authorized representatives who may present at that time. 7th February 2018, happens to be holiday, tenders will be opened at the same time on next working day.

Intending tenderers may, on application to the Principal, Government College, Munnar P. O., Idukki obtain the requisite tender forms on which tenders should be submitted. Application for tender form should be accompanied by a cash remittance of ` 448 (including tax) which is the price fixed for a form and which is not refundable under any circumstances. Demand Draft for ` 448 on the local branch of S. B. I. drawn in favour of the Principal, Government College, Munnar and self addressed stamped cover should be enclosed with the application for tender forms are sent by post. The tender form are not transferable. Sale of tender form will be closed at 12 Noon on 7th February 2018. Cheques or Stamps will not be accepted towards the cost of tender forms. Duplicate tender forms, if required will be issued at ` 224 (inclusive of Taxes) per copy.

The rate quoted should be valid up to 31-3-2018. An agreement in the prescribed form in Kerala Government Stamp Paper worth ` 200 should be enclosed with the tender. Demand Draft for ` 1,700 (1% of Total Cost on the local branch of S. B. I. drawn in favour of the Principal, Government College, Munnar) should be submitted along with the tender as Earnest Money Deposit.

(2)

നമ്പർ എ2/679/2017.

2018 ജനുവരി 9.

2017-18 സാമ്പത്തിക വർഷം മൂന്നാർ ഗവൺമെന്റ് കോളേജ് ഇൻഫ്രാസ്ട്രക്ചർ അപ്ഗ്രേഡേഷൻ പ്രോഗ്രാം പദ്ധതിയിൽ ` 1,23,500 (ഒരു ലക്ഷത്തി ഇരുപത്തിമൂവായിരത്തി അഞ്ഞൂറ് രൂപ മാത്രം)-ന്റെ ജിനേഷ്യം എക്സിപ്റ്റ് സപ്ലൈ ചെയ്യുന്നതിനും ഇൻസ്റ്റാൾ ചെയ്യുന്നതിനും മുദ്രവെച്ച ദർഘാസുകൾ ക്ഷണിച്ചുകൊള്ളുന്നു.

ദർഘാസുകളുടെ കവറിനു പുറത്ത് “2017-18 സാമ്പത്തിക വർഷം കോളേജ് ഇൻഫ്രാസ്ട്രക്ചർ അപ്ഗ്രേഡേഷൻ പ്രോഗ്രാം പദ്ധതിയിൽ ` 1,23,500 (ഒരു ലക്ഷത്തി ഇരുപത്തിമൂവായിരത്തി അഞ്ഞൂറ് രൂപ മാത്രം)-ന്റെ ജിനേഷ്യം എക്സിപ്റ്റ് സപ്ലൈ ചെയ്യുന്നതിനും ഇൻസ്റ്റാൾ ചെയ്യുന്നതിനും മുദ്രവെച്ച ദർഘാസുകൾ” എന്നെഴുതി പ്രിൻസിപ്പാൾ, ഗവൺമെന്റ് കോളേജ്, മൂന്നാർ, മൂന്നാർ പി. ഒ., പിൻ-685 612, ഇടുക്കി എന്ന വിലാസത്തിൽ അയച്ചുതരേണ്ടതാണ്. ദർഘാസുകൾ 2018 ഫെബ്രുവരി മാസം 7-ാം തീയതി പകൽ 1 മണിവരെ സ്വീകരിക്കുന്നതാണ്. താമസിപ്പിച്ചിട്ടുള്ള ദർഘാസുകൾ സ്വീകരിക്കുന്നതല്ല. ദർഘാസുകൾ 2018 ഫെബ്രുവരി മാസം 7-ാം തീയതി പകൽ 2 മണിക്ക് ദർഘാസുകാരോ അംഗീകൃത പ്രതിനിധികളോ ഹാജരൂണ്ടെങ്കിൽ അവരുടെ സാന്നിധ്യത്തിൽ തുറക്കുന്നതാണ്. 2018 ഫെബ്രുവരി 7-ാം തീയതി അവധി ദിനമായാൽ അടുത്ത പ്രവൃത്തി ദിനത്തിൽ ദർഘാസുകൾ തുറക്കുന്നതാണ്.

ദർഘാസ് ഫോറം 2018 ഫെബ്രുവരി മാസം 7-ാം തീയതി പകൽ 12 മണിവരെ കോളേജ് ഓഫീസിൽ നിന്നും ലഭിക്കുന്നതാണ്. തപാലിൽ ദർഘാസ് ഫോറം ലഭിക്കേണ്ടവർ ദർഘാസ് ഫോറത്തിന്റെ വിലയായ ` 448 (നികുതി ഉൾപ്പെടെ)-ന്റെ ഡിമാന്റ് ഡ്രാഫ്റ്റും തപാൽ സ്റ്റാമ്പ് ഒട്ടിച്ച മേൽവിലാസം എഴുതിയ കവറും സഹിതം അപേക്ഷ നൽകേണ്ടതാണ്. ദർഘാസ് ഫോറത്തിന്റെ വില ഒരു കാരണവശാലും തിരികെ നൽകുന്നതല്ല.

ചെക്കുകൾ, പോസ്റ്റൽ ഓർഡറുകൾ, സ്റ്റാമ്പുകൾ എന്നിവ ദർഘാസ് ഫോറത്തിന്റെ വിലയായി സ്വീകരിക്കുന്നതല്ല. ഫോറം വി. പി. പി. ആയി അയയ്ക്കുന്നതല്ല. ഡ്യൂപ്ലിക്കേറ്റ് ദർഘാസ് ഫോറത്തിന്റെ വില ` 224 (നികുതി ഉൾപ്പെടെ) ആയിരിക്കും

ദർഘാസിൽ കാണിക്കുന്ന നിരക്കുകൾക്ക് 2018 മാർച്ച് 31 വരെ പ്രാബല്യം ഉണ്ടായിരിക്കേണ്ടതാണ്. ദർഘാസ് ഫോറത്തിനോടൊപ്പം ` 200 വിലയുള്ള മുദ്രപത്രത്തിൽ ഉടമ്പടിയും നിരതദ്രവ്യമായി ` 1,235-ന്റെ ഡിമാന്റ് ഡ്രാഫ്റ്റും നൽകേണ്ടതാണ്.

No. A2/679/2017.

9th January 2018.

Sealed tenders are invited for the supply and Installation of Gymanasium Equipments of Sports Goods for ` 1,23,500 under College Infrastructure Up Gradation Programme 2017-18 (Plan) to Government College, Munnar.

The Cover containing the tender should be superscribed “Tender for the supply and Installation of Gymnasium Equipments for ` 1,23,500 under College Infrastructure Up Gradation Programme 2017-18 (Plan)” and addressed to the Principal, Government College P. O. Munnar, Idukki-685 612. Last date for the receipt of tenderer is 1 p. m. on 7th February 2018. Late tenders will not be accepted. The tenders will be opened at 2 p. m. on 7th February 2018 in the presence of such tenders or their authorized representatives who may present at that time. If 7th February 2018, happens to be holiday, tenders will be opened at the same time on next working day.

Intending tenderers may, on application to the Principal, Government College, Munnar P. O., Idukki obtain the requisite tender forms on which tenders should be submitted. Application for tender form should be accompanied by a cash remittance of ` 448 (including tax) which is the price fixed for a form and which is not refundable under any circumstances. Demand Draft for ` 448 on the local branch of S. B. I. drawn in favour of the Principal, Government College, Munnar and self addressed stamped cover should be enclosed with the application for tender forms are sent by post. Sale of tender form will be closed at 12 noon on 7th February 2018. Cheques or Stamps will not be accepted towards the cost of tender forms. Duplicate tender forms, if required will be issued at ` 224 (inclusive of Taxes) per copy.

The rate quoted should be valid up to 31-3-2018. An agreement in the prescribed form in Kerala Government Stamp Paper worth ` 200 should be enclosed with the tender. Demand Draft for ` 1,235 (1% of Total Cost on the local branch of S. B. I. drawn in favour of the Principal, Government College, Munnar) should be submitted along with the tender as Earnest Money Deposit.

Government College, Munnar.

(Sd.) Principal.

ലഘു ദർഘാസ് പരസ്യം

[നമ്പർ 02/2017-18]

നമ്പർ എ1/114/2017-18/പ്ലാൻ.

2018 ജനുവരി 4.

പത്തിരിപ്പാല സർക്കാർ ആർട്സ് ആന്റ് സയൻസ് കോളേജിലേക്ക് കമ്പ്യൂട്ടറുകൾ, പ്രിന്ററുകൾ എന്നിവ വിതരണം ചെയ്യുന്നതിന് മുദ്രവെച്ച ടെണ്ടറുകൾ ക്ഷണിച്ചുകൊള്ളുന്നു.

ദർഘാസുകൾ മുദ്രവച്ച കവറിനുകളിൽ “ദർഘാസ് നമ്പർ 02/2017-18 കമ്പ്യൂട്ടറുകൾ, പ്രിന്ററുകൾ എന്നിവ വാങ്ങുന്നതിന് ” എന്ന് ആലേഖനം ചെയ്ത് പ്രിൻസിപ്പാൾ, സർക്കാർ ആർട്സ് ആന്റ് സയൻസ് കോളേജ്, നഗരിപ്പാലം പി. ഒ., പത്തിരിപ്പാലം, പാലക്കാട് ജില്ല-678 642 എന്ന വിലാസത്തിൽ അയയ്ക്കേണ്ടതാണ്. ദർഘാസുകൾ 2018 ഫെബ്രുവരി മാസം 5-ാം തീയതി ഉച്ചക്കഴിഞ്ഞ് 2 മണി വരെ വിൽക്കുന്നതും അന്നേ ദിവസം 3 മണിവരെ പുരിപ്പിച്ച ദർഘാസുകൾ സ്വീകരിക്കുന്നതും അന്നേ ദിവസം 3.30 മണിക്ക് ദർഘാസുകാരുടെയോ അവർ ചുമതലപ്പെടുത്തിയ പ്രതിനിധികളുടെയോ സാന്നിധ്യത്തിൽ തുറക്കുന്നതുമാണ്. വൈകി കിട്ടുന്നതും മുദ്രവയ്ക്കാത്തതുമായ ദർഘാസുകൾ പരിഗണിക്കുന്നതല്ല. മൊത്തം ` 2,50,000 ആണ്. സാധനങ്ങൾ വാങ്ങുന്നതിനായി വകകൊള്ളിച്ചിരിക്കുന്നത്. ടെണ്ടർ ഫോറം കൈമാറ്റം ചെയ്യാൻ പാടുള്ളതല്ല. ടെണ്ടർ ഫോറത്തിന്റെ വില ചെക്ക്, ഡ്രാഫ്റ്റ്, പോസ്റ്റൽ ഓർഡർ എന്നിവയിലൂടെ സ്വീകരിക്കുന്നതോ, വി. പി. പി. ആയി അയച്ചുതരുന്നതോ അല്ല.

താൽപ്പര്യമുള്ളവർ ` 560 (` 500 + 12% ജി. എസ്. ടി.) ഓഫീസിൽ നേരിട്ട് അടച്ചോ ` 610 മണിയോർഡറായോ പ്രിൻസിപ്പാൾ, സർക്കാർ ആർട്സ് ആന്റ് സയൻസ് കോളേജ്, നഗരിപ്പാലം പി. ഒ., പത്തിരിപ്പാലം, പാലക്കാട് ജില്ല-678 642 എന്ന വിലാസത്തിൽ അപേക്ഷിച്ചാൽ ദർഘാസ് ഫോറം ലഭിക്കുന്നതാണ്. കേരളത്തിന് പുറത്തുള്ള സ്ഥാപനങ്ങൾ എഗ്രിമെന്റ് ഒപ്പ് വയ്ക്കുന്നതിനുള്ള സർക്കാർ മുദ്രപത്രത്തിനുള്ള ` 200-ം ` 100-ം അധികമായി അയച്ചുതന്നാൽ ആയത് തപാൽമാർഗ്ഗം അയച്ചുതരുന്നതാണ്. ദർഘാസ് ഫോറത്തിന്റെ രണ്ടാം പകർപ്പ് നേരിട്ട് ലഭിക്കുന്നതിന് ` 280 തപാലിൽ ലഭിക്കുന്നതിന് ` 330 അടയ്ക്കേണ്ടതാണ്. വിശദ വിവരങ്ങൾ കോളേജ് ഓഫീസിൽ നിന്നും എല്ലാ പ്രവർത്തി ദിവസങ്ങളിലും അറിയാവുന്നതാണ്. ടെണ്ടർ ചെയ്യുന്ന നിരക്ക് 31-8-2018 വരെ ബാധകമായിരിക്കുന്നതാണ്. ഓർഡർ ചെയ്യുന്ന വസ്തുവകയുടെ വിലയുടെ 1% തുക പ്രിൻസിപ്പാളുടെ പേരിൽ നിരതദ്രവ്യമായി SBI ശാഖയിൽ ഡിമാന്റ് ഡ്രാഫ്റ്റായി നിക്ഷേപിക്കേണ്ടതാണ്.

[No. 2/2017-18]

No. A1/114/2017-18/Plan. 4th January 2018.

Sealed tenders are invited for the Purchase of Computers & Printers in Govt. Arts & Science College, Pathirippala, Palakkad under Plan fund 2017-18.

The tenders should be superscripted as “Tender No. 02/2017-18 for the Purchase of Computers & Printers under Plan fund” and addressed to the Principal, Govt. Arts & Science College, Pathirippala, Palakkad-678 642. The tenders will be opened at 3.30 p. m. on 5-2-2018 in the presence of such of the tenderers or their authorized representatives who may be present at that time. Late tenders will not be accepted. Estimate Cost is ` 2,50,000.

Intending tenderers on application to the Principal, Govt. Arts & Science College, Pathirippala, Palakkad-678 642 obtain the requisite tender form in which tender's should be submitted. Application for

tender form should be accompanied by a cash remittance of ` 560 (` 500 + 12% GST) which is the price fixed for the tender form and which is not refundable under any circumstances. Those who wish to get the tender form by post, have to send ` 610 by money order. In the case of bidder outside Kerala, stamp paper worth ` 200 for executing agreement will be send on their request along with an additional payment of ` 100. Tender forms are not transferable. Sale of tender forms will be closed at 2 p. m. on 5-2-2018 and will be received till 3 p. m. on the same day. Cheques/D.D./Postal orders etc. will not be accepted towards the cost of tender forms nor will the tender forms sent by V. P. P. Duplicate tender form if required will be issued at ` 280 per copy. The rate quoted should be valid upto 31-8-2018. 1% of the total cost of articles tendered should be deposited towards E. M. D. by D. D. on the local branch of SBI drawn in favour of the undersigned.

Government Arts & Science College,
Pathirippala,
Palakkad-678 642.

(Sd.)
Principal.

ദർഘാസ് പരസ്യം

(1)

നമ്പർ എ1-446/2017.

2017 ഡിസംബർ 30.

2017 - 18 വർഷത്തെ പ്ലാൻഫണ്ട് വിഹിതപ്രകാരം കൊയിലാണ്ടി എസ്. എ. ആർ. ബി. ടി. എം. ഗവ. കോളേജിലെ കോമേഴ്സ് ലാബിലേക്ക് ` 2,00,000 വില വരുന്ന ഓൺലൈൻ യു. പി. എസ്. വിതരണം ചെയ്യുന്നതിന് മുദ്രവച്ച ടെണ്ടറുകൾ ക്ഷണിക്കുന്നു. നിശ്ചിത ടെണ്ടറുകൾ പുരിപ്പിച്ച 2018 ഫെബ്രുവരി 1-ന് വൈകുന്നേരം 3 മണിക്ക് മുമ്പായി ലഭിക്കത്തക്കവണ്ണം പ്രിൻസിപ്പാൾ, എസ്. എ. ആർ. ബി. ടി. എം. ഗവ. കോളേജ്, കൊയിലാണ്ടി, മുച്ചുകുന്ന് പി. ഒ., കൊയിലാണ്ടി (വഴി), കോഴിക്കോട്-673 307 എന്ന വിലാസത്തിൽ അയയ്ക്കേണ്ടതാണ്. നിശ്ചിത തീയതിക്കുശേഷം ലഭിക്കുന്ന ദർഘാസുകൾ സ്വീകരിക്കുന്നതല്ല. ദർഘാസുകൾ അന്നേ ദിവസം 3.30 മണിക്ക് തുറക്കുന്നതായിരിക്കും.

ഫോറങ്ങളുടെ വിൽപ്പന അന്നേ ദിവസം 2.30-ന് അവസാനിക്കുന്നതായിരിക്കും. ദർഘാസ് ഫോറം ` 448 അടച്ച് കോളേജ് ഓഫീസിൽ നിന്നും വാങ്ങിക്കാവുന്നതാണ്. തപാലിൽ ഫോറം ആവശ്യമുള്ളവർ ദർഘാസ് ഫോറത്തിന്റെ തുകയേക്കാൾ ` 50 കൂടുതൽ മണിയോർഡറായി അയയ്ക്കേണ്ടതാണ്. ഫോറത്തിന്റെ വിലയായി ചെക്ക്, ഡി. ഡി. എന്നിവ സ്വീകരിക്കുന്നതല്ല. വി.പി.പി. ആയി ഫോറം അയയ്ക്കുന്നതല്ല. ദർഘാസിന്റെ വില യാതൊരു കാരണവശാലും തിരിച്ച് കൊടുക്കുന്നതല്ല. സംസ്ഥാന സ്റ്റോർ പർച്ചേസ് വകുപ്പിൽ രജിസ്റ്റർ ചെയ്യാത്ത ദർഘാസുകൾ പുരിപ്പിച്ച ഫോറത്തിനൊപ്പം നിരതദ്രവ്യമായി ആകെ തുകയുടെ ഒരു ശതമാനം ഡി. ഡി. ആയി സമർപ്പിക്കേണ്ടതാണ് (മിനിമം ` 1,500). കൂടാതെ ` 200-ന്റെ മുദ്രപത്രത്തിൽ തയ്യാറാക്കിയ എഗ്രിമെന്റും നൽകേണ്ടതാണ്. സബ്ബ് ഓർഡർ ലഭിച്ച് ഒരു മാസത്തിനകം സ്വന്തം ചെലവിൽ സാധനങ്ങൾ കോളേജ് ഓഫീസിൽ എത്തിക്കേണ്ടതും ഉപകരണങ്ങൾ നിശ്ചിത സ്ഥലങ്ങളിൽ സ്ഥാപിച്ച് പ്രവർത്തിപ്പിച്ച് കാണിക്കേണ്ടതുമാണ്.

ദർഘാസ് റദ്ദാക്കാനോ നീട്ടി വെയ്ക്കാനോ ഉള്ള അധികാരം പ്രിൻസിപ്പാളിൽ നിക്ഷിപ്തമായിരിക്കും. കൂടുതൽ വിവരങ്ങൾക്ക് കോളേജ് ഓഫീസുമായി ബന്ധപ്പെടുക. ഫോൺ നമ്പർ-0496-2690257.

No. A1-446/2017. 30th December 2017.

Sealed tenders are invited for the supply of Online UPS into Commerce Lab of S. A. R. B. T. M. Govt. College, Koyilandy at an Estimate Cost of ` 2,00,000 under Plan Fund 2017-18. The envelope containing the tender should be superscribed "Tender for the supply of Online UPS into Commerce Lab under Plan Fund 2017-18" and addressed to the Principal, S. A. R. B. T. M. Govt. College, Koyilandy, Muchukunnu P. O., Koyilandy (via.), Kozhikode-673 307. The last date for receipt of tender in the office is at 3 p. m. on 1-2-2018.

Late tenders will not be accepted. The tenders will be opened at 3.30 p. m. on the above date in the presence of such of the tenderers or their authorised representatives who may be presented at that time.

The tender form can be had from the College Office from 10 a. m. to 2.30 p. m. on all working days on payment of ` 448 which is not refundable under any circumstances. Those who wish to purchase tender form by post shall send additional amount of ` 100 by M. O. to cover postal charges. Cheque, D. D. etc. will not be accepted towards the cost of tender form. Tender form will not be sent by V. P. P. EMD 1% of quoted amount drawn in favour of the Principal, S. A. R. B. T. M. Government College, Koyilandy payable at SBI, Koyilandy should be attached with the tender (Minimum ` 1,500). Every tender should be accompanied by an agreement in the Kerala Stamp Paper worth ` 200.

Rates, Sales Tax and conditions of supply of articles should be clearly stated in respect of each item. The articles should be supplied in the specified place of college, within one month from the date of supply order at their own expense. The amount will be released after the clarification by the competent authority. The Principal, S. A. R. B. T. M. Government College, Koyilandy is empowered to cancel or extend this tender at any time without notice.

Further details can be had from the college office.

(2)

നമ്പർ എ1-899/2017.

2018 ജനുവരി 4.

2017-18 വർഷത്തെ പ്ലാൻഫണ്ട് വിഹിതപ്രകാരം കൊയിലാണ്ടി എസ്. എ. ആർ. ബി. ടി. എം. ഗവ. കോളേജിലേക്ക് ` 3,00,000 വില വരുന്ന സ്പോർട്സ് സാമഗ്രികൾ വിതരണം ചെയ്യുന്നതിന് മുദ്രവെച്ച ടെണ്ടറുകൾ ക്ഷണിക്കുന്നു. നിശ്ചിത ടെണ്ടറുകൾ പുരിപ്പിച്ച് 2018 ഫെബ്രുവരി 5-ന് വൈകുന്നേരം 3 മണിക്ക് മുമ്പായി ലഭിക്കത്തക്കവണ്ണം പ്രിൻസിപ്പാൾ, എസ്. എ. ആർ. ബി. ടി. എം. ഗവ. കോളേജ്, കൊയിലാണ്ടി, മുചുകുന്ന് പി. ഒ.,

Gaz. No. 5/2018/DTP (Stores Purchase).

കൊയിലാണ്ടി (വഴി), കോഴിക്കോട് -673 307 എന്ന വിലാസത്തിൽ അയയ്ക്കേണ്ടതാണ്. നിശ്ചിത തീയതിക്കു ശേഷം ലഭിക്കുന്ന ദർഘാസുകൾ സ്വീകരിക്കുന്നതല്ല. ദർഘാസുകൾ അന്നേ ദിവസം 3.30 മണിക്ക് തുറക്കുന്ന തായിരിക്കും.

ഫോറങ്ങളുടെ വിൽപ്പന അന്നേ ദിവസം 2.30-ന് അവസാനിക്കുന്നതായിരിക്കും. ദർഘാസ് ഫോറം ` 672 അടച്ച് കോളേജ് ഓഫീസിൽ നിന്നും വാങ്ങിക്കാവുന്നതാണ്. തപാലിൽ ഫോറം ആവശ്യമുള്ളവർ ദർഘാസ് ഫോറത്തിന്റെ തുകയേക്കാൾ ` 100 കൂടുതൽ മനിയോർഡറായി അയയ്ക്കേണ്ടതാണ്. ഫോറത്തിന്റെ വിലയായി ചെക്ക്, ഡി. ഡി. എന്നിവ സ്വീകരിക്കുന്നതല്ല. വി.പി.പി. ആയി ഫോറം അയയ്ക്കുന്നതല്ല. ദർഘാസിന്റെ വില യാതൊരു കാരണവശാലും തിരിച്ച് കൊടുക്കുന്നതല്ല. സംസ്ഥാന സ്റ്റോർ പർച്ചേസ് വകുപ്പിൽ രജിസ്റ്റർ ചെയ്യാത്ത ദർഘാസുകൾ പുരിപ്പിച്ച ഫോറത്തിനൊപ്പം നിരതദ്രവ്യമായി ആകെ തുകയുടെ ഒരു ശതമാനം ഡി. ഡി. ആയി സമർപ്പിക്കേണ്ടതാണ് (മിനിമം ` 1,500). കൂടാതെ ` 200-ന്റെ മുദ്രപത്രത്തിൽ തയ്യാറാക്കിയ എഗ്രിമെന്റും നൽകേണ്ടതാണ്. സപ്ലൈ ഓർഡർ ലഭിച്ച് ഒരു മാസത്തിനകം സ്വന്തം ചെലവിൽ സാധനങ്ങൾ കോളേജ് ഓഫീസിൽ എത്തിക്കേണ്ടതും ഉപകരണങ്ങൾ നിശ്ചിത സ്ഥലങ്ങളിൽ സ്ഥാപിച്ച് പ്രവർത്തിപ്പിച്ച് കാണിക്കേണ്ടതുമാണ്.

ദർഘാസ് റദ്ദാക്കാനോ നീട്ടി വെയ്ക്കാനോ ഉള്ള അധികാരം പ്രിൻസിപ്പാളിൽ നിക്ഷിപ്തമായിരിക്കും. കൂടുതൽ വിവരങ്ങൾക്ക് കോളേജ് ഓഫീസുമായി ബന്ധപ്പെടുക. ഫോൺ നമ്പർ-0496-2690257.

No. A1-899/2017. 4th January 2018.

Sealed tenders are invited for the supply of Sports Goods into S. A. R. B. T. M. Govt. College, Koyilandy at an Estimate Cost of ` 3,00,000 under Plan Fund 2017-18. The envelope containing the tender should be superscribed "Tender for the supply of Sports Goods under Plan Fund 2017-18" and addressed to the Principal, S. A. R. B. T. M. Govt. College, Koyilandy, Muchukunnu P. O., Koyilandy (via.), Kozhikode-673 307. The last date for receipt of tender in the office is at 3 p. m. on 5-2-2018.

Late tenders will not be accepted. The tenders will be opened at 3.30 p. m. on the above date in the presence of such of the tenderers or their authorised representatives who may be presented at that time.

The tender form can be had from the College Office from 10 a. m. to 2.30 p. m. on all working days on payment of ` 672 which is not refundable under any circumstances. Those who wish to purchase tender form by post shall send additional amount of ` 100 by M. O. to cover postal charges. Cheque, D. D. etc. will not be accepted towards the cost of tender form. Tender form will not be sent by V. P. P. EMD 1% of quoted amount drawn in favour of the Principal, Government College, Koyilandy payable at SBI, Koyilandy should be attached with the tender (Minimum ` 1,500). Every tender should be accompanied by an agreement in the Kerala Stamp Paper worth ` 200.

Rates, Sales Tax and conditions of supply of articles should be clearly stated in respect of each item. The articles should be supplied in the specified place of college, within one month from the date of supply order at their own expense. The amount will be released after the clarification by the competent authority. The Principal, Government College, Koyilandy is empowered to cancel or extend this tender at any time without notice.

Further details can be had from the college office.

S.A.R.B.T.M. Govt. College,
Koyilandy-673 307.

(Sd.)
Principal.

ലഘു ദർഘാസ് പരസ്യം

നമ്പർ എ1/590/2017-18. 2017 ഡിസംബർ 19.

മഞ്ചേശ്വരം ജി. പി. എം ഗൺമെന്റ് കോളേജിലേക്ക് താഴെ പറയുന്ന ഉപകരണങ്ങളും അനുബന്ധ സോഫ്റ്റ് വെയറും വിതരണം ചെയ്യുന്നതിനായി മുദ്രവച്ച ദർഘാസുകൾ ക്ഷണിക്കുന്നു.

ഗേറ്റ് വേ ഫയർവാൾ സൊല്യൂഷൻ

ക്രമ നമ്പർ	ടെക്നിക്കൽ വിവരണം
(1)	(2)
1	കുറഞ്ഞത് 10/100/1000 ജി. ഇ. കോപ്പർ പോർട്ട്സ് (6 എണ്ണം)
2	കുറഞ്ഞത് 80,00,000 കൺകറന്റ് സെഷൻസ്
3	കുറഞ്ഞത് 1,35,000 ന്യൂ സെഷൻസ് പെർ സെക്കന്റ് പ്രൊസ്സസിംഗ്
4	കുറഞ്ഞത് 15.5 ജി.ബി. പി.എസ്. ഫയർവാൾ ത്രൂപുട്ട്
5	കുറഞ്ഞത് 2.4 ജി.ബി. പി.എസ്. ഐ. പി. എസ്. ത്രൂപുട്ട്
6	UTM അല്ലെങ്കിൽ NGFW ത്രൂപുട്ട് മിനിമം 1.5 ജി. ബി. പി. എസ്.
7	ISP ലോഡ് ബാലൻസിംഗ് ആന്റ് ഫെയിൽഓവർ 2 ISP ലിങ്കിൽ കൂടുതൽ
8	പരമാവധി പെർഫോമൻസും പ്രൊട്ടക്ഷനും വേണ്ടി സെലക്ടീവ് IPS പാറ്റേണോടുകൂടിയ നെക്സ്റ്റ് ജനറേഷൻ IPS ഡീപ് പാക്കറ്റ് ഇൻസ്പെക്ഷൻ എഞ്ചിൻ
9	കമാൻറ്, കൺട്രോൾ സെർവ്വുകളെ ലക്ഷ്യം വെച്ചുള്ള നെറ്റ്വർക്ക് ട്രാഫിക്ക് തടയാൻ സാധ്യമാകുന്ന അഡ്വാൻസ് ട്രെയ്ഡ് പ്രൊട്ടക്ഷൻ മൊഡ്യൂൾ
10	കുറഞ്ഞത് 90കാറ്റഗറി ബേസ്ഡ് വെബ്ഫീൽറ്ററിംഗ് സൊല്യൂഷൻ ആപ്ലിക്കേഷൻ ഫീൽട്ടർ ചെയ്യുന്നതിനായി 2500 അധികം ആപ്ലിക്കേഷൻ സിഗ്നേച്ചർ ഉള്ള ആപ്ലിക്കേഷൻ സിഗ്നേച്ചർ ഡാറ്റാബേസ്

(1)	(2)
11	കണ്ടന്റ് കാഷിംഗ്
12	ബാൻഡ് വിഡ്ത്ത് പെർ യൂസർ, യൂസർ ഗ്രൂപ്പ് ലെവൽ , വെബ് കാറ്റഗറി ആപ്ലിക്കേഷൻ ലെവൽ എന്നിവ ലിമിറ്റ് ചെയ്യുന്നതിനോ നിജപ്പെടുത്തുന്നതിനോ ഫയർവാൾ സൊല്യൂഷൻസാധിക്കണം
13	പ്രൊപ്പോസ്ഡ് സൊല്യൂഷൻ ഫേസ് 2 സർട്ടിഫിക്കേറ്റ് IPV6 റെഡി ആയിരിക്കണം

പൊതുവായ നിർദ്ദേശങ്ങൾ

- 3 വർഷ ലൈസൻസ് താഴെ പറയുന്നവയ്ക്ക് ഉണ്ടായിരിക്കണം. ഫയർവാൾ VPN (IPSec to Site SSL Client VPN) ആപ്ലിക്കേഷൻ ഫയർവാൾ, ഗേറ്റ്വേ ലെവൽ ആന്റി വൈറസ്, കാറ്റഗറി ബേസ്ഡ് വെബ് & ആപ്ലിക്കേഷൻ ഫീൽറ്ററിംഗ്, ഇൻട്രൂഷൻ പ്രിവൻഷൻ സിസ്റ്റം, ട്രാഫിക്ക് ഷേപ്പിംഗ്.
- 24/7 മുഴുവൻ സമയം സപ്പോർട്ടും 3 വർഷം ഓൺ സൈറ്റ് സർവ്വീസ് വാറന്റി നൽകേണ്ടതാണ്.

ദർഘാസ് അടക്കം ചെയ്ത കവറിന് പുറത്ത് പ്ലാൻ ഫണ്ട് 2017-18 ഗ്രീൻ ബുക്ക് സ്കീം ലാബ് ആന്റ് ലൈബ്രറി ഡെവലപ്മെന്റ് വിവിധ ഉപകരണങ്ങളും അനുബന്ധ സോഫ്റ്റ് വെയറും വിതരണം ചെയ്യുന്നതിനുള്ള ദർഘാസ് എന്നെഴുതി പ്രിൻസിപ്പാൾ ജി. പി. എം. ഗവൺമെന്റ് കോളേജ്, മഞ്ചേശ്വരം പി. ഒ., കാസറഗോഡ് ജില്ല, കേരളം പിൻ-671 323 എന്ന വിലാസത്തിൽ അയയ്ക്കേണ്ടതാണ്. ദർഘാസുകൾ സ്വീകരിക്കുന്ന അവസാന ദിവസം 2-2-2018, 2 മണിവരെയാണ്. വൈകി ലഭിക്കുന്ന ദർഘാസുകൾ സ്വീകരിക്കുന്നതല്ല. ദർഘാസുകൾ അന്നേ ദിവസം 2.30 മണിക്ക് അപ്പോൾ സന്നിഹിതരായിരിക്കുന്ന കരാറുകാരുടേയോ അവരുടെ അംഗീകൃത ഏജന്റിന്റേയോ സാന്നിധ്യത്തിൽ തുറക്കുന്നതാണ്. താൽപ്പര്യമുള്ളവർ ദർഘാസ് ഫോറത്തിനായി പ്രിൻസിപ്പാൾ, ജി. പി. എം. സർക്കാർ കോളേജ്, മഞ്ചേശ്വരം എന്ന വിലാസത്തിൽ അപേക്ഷിക്കേണ്ടതാണ്. അപേക്ഷാഫോറത്തോടൊപ്പം ദർഘാസ് ഫോറത്തിന്റെ വിലയായ ` 560 (` 500 + 12% ജി. എസ്. ടി.) പണമായി അയയ്ക്കേണ്ടതാണ്. ദർഘാസ് ഫോറത്തിന്റെ വില തിരിച്ചു നൽകുന്നതല്ല. ദർഘാസ് ഫോറം കൈമാറ്റം ചെയ്യാൻ പാടുള്ളതല്ല. ദർഘാസ് ഫോറത്തിന്റെ വിൽപന 2-2-2018 ഉച്ചക്ക് 1.30 മണിക്ക് അവസാനിക്കും. ഫോറത്തിന്റെ വിലയായി ചെക്ക്, പോസ്റ്റേജ് സ്റ്റാമ്പ്, ഡിമാന്റ് ഡ്രാഫ്റ്റ് എന്നിവ സ്വീകരിക്കുകയോ, ഫോറം വി. പി. പി. ആയി അയക്കുകയോ ചെയ്യുന്നതല്ല തപാൽമാർഗ്ഗം ഫോറം ആവശ്യമുള്ളവർ ദർഘാസ് ഫോറത്തിന്റെ വില കൂടാതെ ` 50 അധികമായി അടയ്ക്കേണ്ടതാണ്. ഡ്യൂപ്ലിക്കേറ്റ് ദർഘാസ് ഫോറത്തിന്റേ വില ` 280. ദർഘാസിനോടൊപ്പം കോട്ട് ചെയ്ത തുകയുടെ 1% വരുന്ന സംഖ്യക്കുള്ള തുക (കുറഞ്ഞത് ` 1,500 നിരതദ്രവ്യവും ` 200 കേരള മുദ്ര കടലാസിൽ പ്രാഥമിക എഗ്രിമെന്റും വെയ്ക്കേണ്ടതാണ്.

No. A1/590/2017-18. *19th December 2017.*

Sealed tenders are invited for the supply and installation of the following items.

Gateway Firewall Solution

<i>Sl. No.</i>	<i>Technical Specification</i>
1	Minimum 6 Nos. of 10/100/1000 GE Copper ports
2	Minimum 80,00,000 Concurrent sessions.
3	Minimum 1,35,000 new Sessions per second processing
4	Minimum of 15.5 Gbps Firewall throughput
5	Minimum 2.4 Gbps IPS throughput
6	UTM or NGFW Throughput of Minimum 1.5 Gbps
7	ISP Load Balancing and Failover among more than 2 isp Links
8	Next-gen IPS deep packet inspection engine with selective IPS patterns for maximum performance and protection
9	Advanced threat Protection module & capability to block network traffic attempting to contact command and control servers.
10	Minimum 90- Category based webfiltering solution & an Application signature database of 2500 application signatures for application filtering.
11	Webcontent caching.
12	The Solution should have option, to Guarantee or limit bandwidth per User User-Group level, Web category & application level.
13	The solution should be IPV6 ready phase-2 certified.

General Conditions

- Three year Licence should be provided from day one for the following functions Firewall, VPN (IPSec Site to Site & SSL Client VPN) Application firewall, Gateway level antivirus, Category based web and application filtering, Intrusion prevention system, Traffic Shaping
- 24/7 support, services & warranty on items should be quoted for 3 years.

The tender should be superscribed "Tender for the Supply and insallation of Firewall Plan Fund- Green Book Scheme Land and Library Development 2017-18" and address to the Principal, G. P. M. Government College, Manjeshwaram P. O., Kasaragod District, Kerala, Pin-671 323. Last date of receipt of tender is 2-2-2018, 2 p. m. . Late tenders will not be accepted. The tenders will be opened at 2-2-2018, 2.30 p. m. in the presenc of such of the tenderers or their authorised representatives who may be present at that time.

Intending tenderers may on application to the Principal, G. P. M. Government College, Manjeshwaram, obtain the requisite tender forms in which the tenders should be submitted from 10 a. m. to 2 p. m. on working day, on payment of ` 560 (` 500 + 12% GST) in cash which is the price fixed for a form and which is refundable under any circumstance. The tender forms are not transferable. Sale of tender form will be closed at 1.30 p. m. on 2-2-2018. Cheque, Postal Stamp, Demand Draft etc. will not be accepted towards the cost of forms nor will the forms be sent by V. P. P. Duplicate tender forms it required will be issued at ` 280 per copy. Those who wish to get the tender forms by post should be send an additional amount of ` 50.

Tenders should be accompanied by an EMD of 1% of quoted amount subject to a minimum of ` 1,500 and an agreement in Kerala Stamp Paper value ` 200.

G. P. M. Government College,
Manjeshwaram-671 323,
Kasaragod District.

(Sd.)
Principal.

Forest Department

ദർഘാസ് പരസ്യം

നമ്പർ ആർ-20/2018. 2017 ഡിസംബർ 6.

പരമ്പിക്കുള്ളം ഡെപ്യൂട്ടി ഡയറക്ടറുടെ കാര്യാലയത്തിലേക്ക് ബാക്ക്പാക്ക് വാങ്ങുന്നതിന് അംഗീകൃത വിതരണക്കാർ/അറിയപ്പെടുന്ന നിർമ്മാണക്കാരിൽ നിന്നും മൽസര സ്വഭാവമുള്ള സീൽവെച്ച ദർഘാസുകൾ (രണ്ട് കവർ സിസ്റ്റം-ടെക്നിക്കൽ & ഫിനാൻഷ്യൽ സിസ്റ്റം) ക്ഷണിച്ചുകൊള്ളുന്നു.

ദർഘാസ് നമ്പർ—8/2017-18.

അടങ്കൽ തുക—` 2,00,000.

നിരതദ്രവ്യം—` 2,200.

ദർഘാസ് ഫോറത്തിന്റെ വില + വാറ്റ്—` 500 + GST (@ 5%)

Specification—NNP Ripstop, 420D TM Dobby, 420D Polyester (Camouflaged); Dimensions: 18.00"H x 12.50" W x 9.50" D; Weight: 360 gms; Capacity: < 20 L

Quantity—200 nos.

PAC—` 2,00,000.

EMD—` 2,000,

Cost of tender form + VAT—` 500 + GST.

ദർഘാസ് പ്രമാണങ്ങളും സ്പെസിഫിക്കേഷനും മറ്റ് വിശദാംശങ്ങളും താഴെ ഒപ്പുവച്ച ഉദ്യോഗസ്ഥന്റെ കാര്യാലയത്തിൽ നിന്നും 5-2-2018 ഉച്ചയ്ക്ക് 1 മണിവരെ ദർഘാസ് പ്രമാണത്തിന്റെ വില രൊക്കെ പണമായോ മണിദാർഘ്യമായോ അടച്ചു (മടക്കിക്കൊടുക്കുന്നതല്ല) രേഖാമൂലം അപേക്ഷിച്ചാൽ ലഭിക്കുന്നതാണ്. ദർഘാസുകൾ 5-2-2018-ന് വൈകുന്നേരം 4 മണിക്ക് താഴെ ഒപ്പുവച്ച ഉദ്യോഗസ്ഥന്റെ കാര്യാലയത്തിൽവെച്ച് ഹാജരുള്ള അംഗീകൃത ദർഘാസുകാരുടെ സാന്നിധ്യത്തിൽ തുറന്ന് പരിശോധിക്കുന്നതാണ്. നിശ്ചിത ദിവസം ഏതെങ്കിലും കാരണവശാൽ ദർഘാസ് നടക്കാതിരുന്നാൽ അടുത്ത പ്രവർത്തിദിവസം നിശ്ചിത സ്ഥലത്തും സമയത്തും വീണ്ടും ദർഘാസ് നടത്തുന്നതായിരിക്കും. ഏതെങ്കിലും കാരണവശാൽ ദർഘാസ് 15-2-2018-ന് നടക്കാതെ വന്നാൽ 8-2-2018-ന് നടക്കുന്നതായിരിക്കും. ദർഘാസിനൊപ്പം ` 200-ന്റെ കേരള മുദ്രപത്രത്തിൽ ഒപ്പുവച്ച ഒരു പ്രാഥമിക ഉടമ്പടിയും സമർപ്പിക്കേണ്ടതാണ്. അപൂർണ്ണവും നിശ്ചിത സമയത്ത് ലഭിക്കാത്തതുമായ ദർഘാസുകൾ യാതൊരു കാരണവശാലും സ്വീകരിക്കുന്നതല്ല. കേരള സ്റ്റേഷനറി വകുപ്പിലും, വനം വകുപ്പിലും നിലവിലുള്ള ലേല/ദർഘാസ് വ്യവസ്ഥകൾ ഈ ദർഘാസിനും ബാധകമായിരിക്കും.

നിബന്ധന

ദർഘാസ് തുക എല്ലാവിധ നികുതികളും കൺവെയൻസും ഉൾപ്പെടെയായിരിക്കണം.

No. R-20/2018. 5th January 2018.

Competitive tenders in sealed envelopes, in two bid system, viz. Technical bid and Financial bid are invited for the purchase of backpack for the staff and watchers of Parambikulam Tiger Reserve from the reputed Manufactures/Authorized suppliers to the office of Deputy Director, Parambikulam Tiger Reserve.

Tender No.—8/2017-18.

Specification—NNP Ripstop, 420D TM Dobby, 420D Polyester (Camouflaged); Dimensions: 18.00"H x 12.50" W x 9.50" D; Weight: 360 gms; Capacity: < 20 L

Quantity—200 Nos.

PAC—` 2,00,000.

EMD—` 2,000.

Cost of tender form + VAT—` 500 + GST.

The tender form and other particulars & detailed specifications of items to be supplied can be had from the office of the undersigned up to 5-2-2018 (upto 1 p.m.) on application in writing on payment of the value of the tender form (Not refundable) either in cash or by Money Order. The tender will be opened by the

undersigned at 4 p.m. on 5-2-2018 on the same day in the presence of tenderers/authorized representatives who are present at that time. In the event of the day specified for tender receipt and opening being declared as holiday for the purchasers office, the next working day will be the day for submission of the tender and opening at the time prescribed. If the tender could not be held on 5-2-2018, it will be held on 18-2-2018. The tenderers have to submit a preliminary agreement on Kerala Stamp Paper worth ` 200 along with tender. Late and defective tenders will not be accepted. All other conditions prevailing in the Kerala Store Purchase Department and Kerala Forest Department are applicable to this tender also.

The undersigned reserves the right to cancel the tenders in unavoidable circumstances without stating any reason thereof. The tender without agreement and EMD will be rejected.

TENDER SCHEDULE

1. Advance payments conditions will not be considered.
2. Tender forms are neither transferable nor the cost of it will be refundable under any circumstances.
3. Tenders are to be sent with details and illustrated pamphlet (wherever necessary) neatly typed. Manuscripts should be avoided as far as possible.
4. Tenders should be accompanied with a formal agreement executed in ` 200 Kerala non-judicial-Stamp Paper together with required sum of Earnest Money Deposits.
5. Earnest Money Deposits 1% of the total cost of the articles quoted for, can be remitted by way of crossed Demand Drafts drawn in favour of the Deputy Director, Parambikulain Tiger Reserve or by cash.
6. Firms will be exempted from furnishing Earnest Money Deposit if they had produced the duly attested copies of relevant certificate along with their tenders.
7. Tenders unsealed, unsigned or submitted without superscription as specified are liable to be rejected.
8. Tenders submitted with insufficient Earnest Money Deposit will not be entertained.
9. Belated tenders will not be considered under any circumstances.

- 10. Tenders should bear the signature and full postal address of the tenderers and witness wherever necessary.
- 11. The undersigned reserves the right to reject any tender wholly or partially without any prior information to the tenderers.
- 12. Specifications of the items are given in the list.
- 13. Negotiation will be made only with the firm offering lowest price whose specification conforms to the requirement in the tender notification.
- 14. Tender will be opened in the presence of such of the tenderers or their authorized representatives who may present at the time.
- 15. More details can be had from this office on working hours.

CONDITIONS

- 1. Quoted rates should be inclusive of all taxes, conveyances etc.
- 2. Payment will be made by cheques after the successful completion of all stages of purchase against which stage payments are to be made before certification of stage completion.

Office of the Deputy Director,
 Parambikulam Tiger Reserve,
 Anappady, Thunakadavu P.O.,
 Pin-678 661, Palakkad (Dist.)

(Sd.)
 Deputy Director

ദർഘാസ് പരസ്യം

നമ്പർ ആർ-3381/2017.

2018 ജനുവരി 3.

പറമ്പിക്കുളം കടുവാസങ്കേതത്തിന് കീഴിലെ വൈൽഡ് ലൈഫ് സെൻസസിന് ആവശ്യമായ ലേസർ റെയ്ഞ്ച് ഫൈൻഡർ—23 എണ്ണം വാങ്ങുന്നതിന് അംഗീകൃത വിതരണക്കാർ/അറിയപ്പെടുന്ന നിർമ്മാണക്കാരിൽ നിന്നും മൽസര സ്വഭാവമുള്ള സീൽവെച്ച ദർഘാസുകൾ (രണ്ട് കവർ സിസ്റ്റം-ടെക്നിക്കൽ & ഫിനാൻഷ്യൽ സിസ്റ്റം) ക്ഷണിച്ചുകൊള്ളുന്നു.

ദർഘാസ് നമ്പർ—10/2017-18.

അടങ്കൽ തുക—` 4,95,000.

നിരതദ്രവ്യം—` 4,950.

ദർഘാസ് ഫോറത്തിന്റെ വില—` 500 + GST.

ദർഘാസ് പ്രമാണങ്ങളും സ്പെസിഫിക്കേഷനും മറ്റ് വിശദാംശങ്ങളും താഴെ ഒപ്പുവച്ച ഉദ്യോഗസ്ഥന്റെ കാര്യാലയത്തിൽ നിന്നും 31-1-2018 ഉച്ചയ്ക്ക് 1 മണിവരെ ദർഘാസ് പ്രമാണത്തിന്റെ വില രൊക്കം പണമായോ മണിഓർഡറായോ അടച്ച് (മടക്കിക്കൊടുക്കുന്നതല്ല) രേഖാമൂലം അപേക്ഷിച്ചാൽ ലഭിക്കുന്നതാണ്. ദർഘാസുകൾ 31-1-2018-ന് വൈകുന്നേരം 4 മണിക്ക് താഴെ ഒപ്പുവച്ച ഉദ്യോഗസ്ഥന്റെ കാര്യാലയത്തിൽവെച്ച് ഹാജരുള്ള അംഗീകൃത ദർഘാസുകാരുടെ സാന്നിധ്യത്തിൽ തുറന്ന് പരിശോധിക്കുന്നതാണ്. നിശ്ചിത ദിവസം ഏതെങ്കിലും കാരണവശാൽ ദർഘാസ് നടക്കാതിരുന്നാൽ അടുത്ത പ്രവർത്തിദിവസം നിശ്ചിത സ്ഥലത്തും സമയത്തും വീണ്ടും ദർഘാസ് നടത്തുന്നതായിരിക്കും. ഏതെങ്കിലും കാരണവശാൽ ദർഘാസ് 31-1-2018-ന് നടക്കാതെ വന്നാൽ 8-2-2018-ന് നടക്കുന്നതായിരിക്കും. ദർഘാസിനൊപ്പം ` 200-ന്റെ കേരള മുദ്രപത്രത്തിൽ ഒപ്പുവച്ച ഒരു പ്രാഥമിക ഉടമ്പടിയും സമർപ്പിക്കേണ്ടതാണ്. അപൂർണ്ണവും നിശ്ചിത സമയത്ത് ലഭിക്കാത്തതുമായ ദർഘാസുകൾ യാതൊരു കാരണവശാലും സ്വീകരിക്കുന്നതല്ല. കേരള സ്റ്റേഷനറി വകുപ്പിലും, വനം വകുപ്പിലും നിലവിലുള്ള ലേല/ദർഘാസ് വ്യവസ്ഥകൾ ഈ ദർഘാസിനും ബാധകമായിരിക്കും.

നിബന്ധന

ദർഘാസ് തുക എല്ലാവിധ നികുതികളും കൺവെയൻസും ഉൾപ്പെടെയായിരിക്കണം.

No. R-3381/2017.

3rd January 2018.

Competitive tenders in sealed envelopes, in two bid system, viz. Technical bid and Financial bid are invited for the purchase of Laser Range Finder—23 Nos. for conducting Wildlife Census and monitoring of Wildlife under Parambikulam Tiger Reserve from the reputed Manufactures/Authorized suppliers to the office of Deputy Director, Parambikulam Tiger Reserve.

Tender No.—10/2017-18.

PAC—` 4,95,000.

EMD—` 4,950.

Cost of tender form—` 500 + GST.

The tender form and other particulars & detailed specifications of items to be supplied can be had from the office of the undersigned up to 31-1-2018 (upto 1 p.m.) on application in writing on payment of the value of the tender form (Not refundable) either in cash or by Money Order. The tender will be opened by the undersigned at 4 p.m. on 31-1-2018 in the presence of tenderers/authorized representatives who are present at

that time. In the event of the day specified for tender receipt and opening being declared as holiday for the purchasers office, the next working day will be the day for submission of the Tender and opening at the time prescribed. If the tender could not be held on 31-1-2018, it will be held on 8-2-2018. at the time stipulated in the notification. The tenderers have to submit a preliminary agreement on Kerala Stamp Paper worth ₹ 200 along with tender. Late and defective tenders will not be accepted. All other conditions prevailing in the Kerala Store Purchase Department and Kerala Forest Department are applicable to this tender also.

The undersigned reserves the right to cancel the tenders in unavoidable circumstances without stating any reason thereof. The tender without agreement and EMD will be rejected.

TENDER SCHEDULE

1. Advance payments conditions will not be considered.
2. Tender forms are neither transferable nor the cost of it will be refundable under any circumstances.
3. Tenders are to be sent with details and illustrated pamphlet (wherever necessary) neatly typed. Manuscripts should be avoided as far as possible.
4. Tenders should be accompanied with a formal agreement executed in ₹ 200 Kerala non-judicial-Stamp Paper together with required sum of Earnest Money Deposits.
5. Earnest Money Deposits 1% of the total cost of the articles quoted for, can be remitted by way of crossed Demand Drafts drawn in favour of the Deputy Director, Parambikulam Tiger Reserve or by cash.
6. Firms will be exempted from furnishing Earnest Money Deposit if they had produced the duly attested copies of relevant certificate along with their tenders.

7. Tenders unsealed, unsigned or submitted without superscription as specified are liable to be rejected.
8. Tenders submitted with insufficient Earnest Money Deposit will not be entertained.
9. Belated tenders will not be considered under any circumstances.
10. Tenders should bear the signature and full postal address of the tenderers and witness wherever necessary.
11. The undersigned reserves the right to reject any tender wholly or partially without any prior information to the tenderers.
12. Specifications of the items are given in the list.
13. Negotiation will be made only with the firm offering lowest price whose specification conforms to the requirement in the tender notification.
14. Tender will be opened in the presence of such of the tenderers or their authorized representatives who may present at the time.
15. More details can be had from this office on working hours.

CONDITIONS

1. Quoted rates should be inclusive of all taxes, conveyances etc.
2. Payment will be made by cheques after the successful completion of all stages of purchase against which stage payments are to be made before certification of stage completion.

Office of the Deputy Director,
Parambikulam Tiger Reserve,
Parambikulam.

(Sd.)
Deputy Director,

Health Services Department

ദർഘാസ്/ലേലപരസ്യം

നമ്പർ എസ്/1400(4D)/2017.

2018 ജനുവരി 1.

കോഴിക്കോട് മാനസികാരോഗ്യ കേന്ദ്രത്തിലെ ക്ലിനിക്കൽ സൈക്കോളജി വിഭാഗത്തിലേക്ക് സാധന സാമഗ്രികൾ വാങ്ങിക്കുന്നതിന് താഴെ പറയുന്ന നിബന്ധനകൾക്ക് വിധേയമായി അതുമായി ബന്ധപ്പെട്ട വ്യക്തികളിൽ നിന്നും സ്ഥാപനങ്ങളിൽ നിന്നും പരിചയ സമ്പന്നരായ കരാറുകാരിൽ നിന്നും മുദ്രവെച്ച ദർഘാസുകൾ ക്ഷണിച്ചുകൊള്ളുന്നു.

അടങ്കൽ തുക—` 4,50,000.

നിരതദ്രവ്യം—രേഖപ്പെടുത്തുന്ന മൊത്തം വിലയുടെ 1%.

ദർഘാസ് ഫോറത്തിന്റെ വില :

ഒറിജിനൽ—` 1,500 + 12% ജി.എസ്.ടി.

ഡ്യൂപ്ലിക്കേറ്റ്—` 750 + 12% ജി.എസ്.ടി.

ദർഘാസ് ഫോറം വിൽക്കുന്ന അവസാന തീയതിയും സമയവും—3-2-2018, 3 മണിവരെ.

ദർഘാസ് സ്വീകരിക്കുന്ന അവസാന തീയതിയും സമയവും—5-2-2018, 12 മണി.

ദർഘാസ് തുറക്കുന്ന തീയതിയും സമയവും—5-2-2018, 12.30 മണി.

ദർഘാസ് അയച്ചുകൊടുക്കേണ്ട ഉദ്യോഗസ്ഥന്റെ മേൽവിലാസം—സൂപ്രണ്ട്, ഗവ. മാനസിക ആരോഗ്യകേന്ദ്രം, കോഴിക്കോട്.

- സ്റ്റോർ പർച്ചേസ് സംബന്ധിച്ച് കേരള സർക്കാർ പുറപ്പെടുവിക്കുന്ന വ്യവസ്ഥകൾ പാലിക്കുവാൻ ദർഘാസുകാരൻ ബാധ്യസ്ഥനാണ്.
- യാതൊരു കാരണവും കൂടാതെ ദർഘാസ് റദ്ദ് ചെയ്യുവാനുള്ള പൂർണ്ണ അധികാരം സൂപ്രണ്ടിൽ നിക്ഷിപ്തമായിരിക്കും.
- ` 200-ന്റെ വിലയുള്ള കേരള മുദ്രപത്രത്തിൽ നിശ്ചിത മാതൃകയിലുള്ള സമ്മതപത്രം വാഗ്ദത്ത തുകയുടെ 1% നിരതദ്രവ്യത്തോടുകൂടി ദർഘാസിനൊപ്പം സമർപ്പിക്കേണ്ടതാണ്.
- ഇതുമായി ബന്ധപ്പെട്ട കൂടുതൽ വിവരങ്ങൾ ഓഫീസ് പ്രവൃത്തി സമയത്ത് ഓഫീസിൽ നിന്നും ലഭിക്കുന്നതായിരിക്കും.

No. S/1400(4D)/2017.

1st January 2018.

Sealed competitive tenders are invited in the prescribed proforma for the purchase of items required for Clinical Psychology Department from approved persons/firms as a part of utilization of Plan fund 2017-18.

Estimated Cost—` 4,50,000.

Cost of tender form:

Original—` 1,500 + GST 12%

Duplicate—` 750 + GST 12%

Last date and time for issue of tender form—Upto 3-2-2018, 3 p. m.

Last date and time for receipt of tender—5-2-2018, 12 p. m.

Date and time for opening of tender—5-2-2018, 12.30 p. m.

- The tender should be addressed to the “Superintendent, Govt. Mental Health Centre, Kozhikode” in a sealed cover. Late tenders will not be accepted.
- EMD 1% (one percent) of rate quoted should be remitted along with the execution of agreement.

- The successful bidder will have to produce a security deposit equal to 5% of the total quoted value.
- The unit price of each item should be quoted in the tender inclusive of all taxes, GST, duties etc.
- In case any difference or dispute arisen in connection with the contract, all legal proceedings relating to the matter shall be instituted in the Court within whose jurisdiction of the purchasing officer voluntarily resides.
- The undersigned reserves the right to reject or cancel the tender on without assigning any reason whatever and his decision will be final.
- Details including Specification regarding the items tendered if any can be obtained from the RMO/Store Section of the office/Store Superintendent, on all working days during office hours.
- An agreement has to be executed by you in the prescribed proforma on Kerala Stamp Paper worth ₹ 200 (Rupees Two Hundred Only) with all the guarantee/warrantee/on site service details (with contact number).
- Invoices in triplicate should be submitted for payment will be released only after the satisfactory report from the concerned with the sanction of the undersigned.
- If any technical problems affect the supplied items, you should provide your on site service on telephone call or message or even on all any electronic media within due time.
- Any laxity or any time lapsed will be treated as negligence on your part and the time gap will be treated as an extension of the guarantee/warrantee period.
- Violation of the agreement or any loss or damage will be seriously viewed and has to be compensated or else may lead to further strict actions.
- The items quoted in the tender should be confirmed to IS standards by reputed manufacturer.
- Samples should be forwarded if called for and unapproved samples should be taken back by the tenderers at their own cost. The approved samples may or may not be returned at the discretion of the undersigned. Tenders whose samples are received late will not be considered, Samples should be forwarded under separate cover duly listed and the corresponding number of item in the tender schedule should also be noted in the list of samples. Tenders for the supply of material are liable to be rejected unless samples, if called for of the materials tendered for are forwarded.
- All terms and conditions in tender form are applicable to this tender.
- Special conditions, if any, will be intimated later.

List of Items

<i>Sl. No.</i>	<i>Name of Items</i>	<i>Specification</i>	<i>Quantity</i>
(1)	(2)	(3)	(4)
1	Ravens-Educational CPM/CVs, India (English Edition)	CPM/CVS Manual CPM Stimulus booklet 25 CPM record forms 25 CVS record forms CVS word card CPM scoring acetate bag	1 set

(1)	(2)	(3)	(4)
2	Wasi II India (Wechsler abbreviated scales of Intelligence, IInd edition, India)	Manual Stimulus booklet 25 record forms 9 blocks ... bag	1 set
3	Wisc-IV India (Wechsler intelligence scale for children, fourth edition, India)	Administration technical manual Stimulus Book 25 record forms 25 response booklet I 25 response booklet II Block design blocks Symbol search by coding scoring key Cancellation scoring templates by bag	1 set
4	WMS-III India (Weschler memory scale-3rd edition India)	Administration manual Technical Manual 2 Stimulus books Spatial span board 25 record forms 25 visual reproduction response booklets in a bag	1 set
5	WAIS-IV India (Weschler adult intelligence scale fourth edition)	Administration scoring manual Technical interpretive Manual Stimulus book 25 record forms 25 response booklet Block design cubes Symbol searching and coding scoring key in a bag	1 set
6	PREP & CONGENT	Pass reading enhancement programme and cognitive enhancement training	1 set
7	Dyslexia screening test-Junior Indian edition	Examiners Manual Envelop I-DSI J India Subtest cards -Sample letter & acetates. Envelop II -Scoring key -Balance Tester -Blind fold Beads,cords -50 score sheets in carry case	1 set
8	DAT for Guidance(Differential aptitude tests for guidance)	DAT Manual -Test Booklet -10 Hand scorable Answer sheets	1 set
9	KBNA Complete Kit (Kaplan baycrest neurocognitive assessment)	Manual Stimulus Book Response chips(Set of 8) Response booklet(Pack of 25) Record forms (Pack of 25) Response grid in a box	1 set

(1)	(2)	(3)	(4)
10	BDI-II Complete kit(Beck depression inventory)	Manual and 25 record forms	1 set
11	BAI-I Complete kit (Beck anxiety inventory)	Manual and 25 record forms	1 set
12	BHS Complete Kit Beck H hopelessness scale	Manual 25 record form Scoring Key	1 set
13	BSS Complete Kit (Beck scale for suicidal ideation)	Manual 25 record forms	1 set
14	BYI-2 Starter Kit (Beck youth inventories)	Manual 25 combination inventory booklets	1 set
15	CBOCI-Complete Kit (Clack beck obsexive compulsive inventory)	Manual 25 record forms	1 set
16	BDI Fast screen complete kit	Manual Pad of 50 record forms	1 set
17	Psychiatric Summary	A tool for rating severity of psychiatric symtametology	1 set

Govt. Mental Health Centre,
Kozhikode.

(Sd.)
Superintendent.

പുനർ ദർഘാസ്/ലേലപരസ്യം

(1)

നമ്പർ എസ്-1400(3സി)/17.

2018 ജനുവരി 5.

കോഴിക്കോട് മാനസികാരോഗ്യ കേന്ദ്രത്തിലെ റിഹാബിലിറ്റേഷൻ യൂണിറ്റിലേക്കാവശ്യമായ സാധനങ്ങൾ വാങ്ങിക്കുന്നതിന് താഴെ പറയുന്ന നിബന്ധനകൾക്ക് വിധേയമായി അതുമായി ബന്ധപ്പെട്ട വ്യക്തികളിൽ നിന്നും പരിചയസമ്പന്നരായ കരാറുകാരിൽ നിന്നും മുദ്രവെച്ച ദർഘാസുകൾ ക്ഷണിച്ചുകൊള്ളുന്നു.

ദർഘാസ് നമ്പറും തീയതിയും—എസ്-1400(3സി)/17, 5-1-2018.

അടങ്കൽ തുക—` 5,00,000.

നിരതദ്രവ്യം—രേഖപ്പെടുത്തുന്ന തുകയുടെ 1%.

ദർഘാസ് ഫോറത്തിന്റെ വില:

ഒറിജിനൽ—` 1,500 + 12% ജി.എസ്.ടി.

ഡ്യൂപ്ലിക്കേറ്റ്—` 750 + 12% ജി.എസ്.ടി.

ദർഘാസ് ഫോറം വിൽക്കുന്ന അവസാന തീയതിയും സമയവും—7-2-2018, 3 മണിവരെ.

ദർഘാസ് സ്വീകരിക്കുന്ന അവസാന തീയതിയും സമയവും—8-2-2018, 12 മണി.

ദർഘാസ് തുറക്കുന്ന തീയതിയും സമയവും—8-2-2018, 12.30 മണി.

ദർഘാസ് അയച്ചുകൊടുക്കേണ്ട ഉദ്യോഗസ്ഥന്റെ മേൽവിലാസം—സുപ്രണ്ട്, ഗവ. മാനസിക ആരോഗ്യകേന്ദ്രം, കോഴിക്കോട്.

നിബന്ധനകൾ

- സ്റ്റോർ പർച്ചേസ് സംബന്ധിച്ച് കേരള സർക്കാർ പുറപ്പെടുവിക്കുന്ന വ്യവസ്ഥകൾ പാലിക്കുവാൻ ദർഘാസുകാരൻ ബാധ്യസ്ഥനാണ്.
- യാതൊരു കാരണവും കൂടാതെ ദർഘാസ് റദ്ദ് ചെയ്യുവാനുള്ള പൂർണ്ണ അധികാരം സുപ്രണ്ടിൽ നിക്ഷിപ്തമായിരിക്കും.
- ` 200 വിലയുള്ള കേരള മുദ്രപത്രത്തിൽ നിശ്ചിത മാതൃകയിലുള്ള സമ്മതപത്രം വാഗ്ദത്ത തുകയുടെ 1% നിരതദ്രവ്യത്തോടുകൂടി ദർഘാസിനൊപ്പം സമർപ്പിക്കേണ്ടതാണ്.
- ഇതുമായി ബന്ധപ്പെട്ട കൂടുതൽ വിവരങ്ങൾ ഓഫീസ് പ്രവൃത്തി സമയത്ത് ഓഫീസിൽ നിന്നും ലഭിക്കുന്നതായിരിക്കും.

No. S/1400(3C)/2017.

5th January 2018.

Sealed competitive tenders are invited in the prescribed proforma for the purchase of Rehab items from approved persons/firms as a part of utilization of plan fund 2017-18.

Estimated Cost—` 5,00,000.

Cost of tender form:

Original—` 1,500 + GST 12%

Duplicate—` 750 + GST 12%

Last date and time for issue of tender form—Up to 7-2-2018, 3 p. m.

Last date and time for receipt of tender—8-2-2018, 12 Noon.

Date and time for opening of tender—8-2-2018, 12.30 p. m.

- The tender should be addressed to the “Superintendent, Govt. Mental Health Centre, Kozhikode” in a sealed cover. Late tenders will not be accepted.
- EMD 1% (one percent) of rate quoted in the tender should be remitted along with the execution of agreement.
- The successful bidder will have to produce a security deposit equal to 5% of the total quoted value.
- The unit price of each item should be quoted in the tender inclusive of all taxes, GST, duties...etc.
- In case any difference or dispute arisen in connection with the contract, all legal proceedings relating to the matter shall be instituted in the Court within whose jurisdiction of the purchasing officer voluntarily resides.
- The undersigned reserves the right to reject or cancel the tender on without assigning any reason whatever and his decision will be final.
- Details including Specification regarding the items tendered if any can be obtained from the RMO/Store Section of the office/Store Superintendent, on all working days during office hours.
- An agreement has to be executed by you in the prescribed proforma on Kerala Stamp Paper worth ` 200 (Rupees Two Hundred Only) with all the guarantee/warranty/on site service details (with contact number).
- Invoices in triplicate should be submitted for payment and the payment will be released only after the satisfactory report from the concerned with the sanction of the undersigned.
- If any technical problems affect the supplied items, you should provide your on site service on telephone call or message or even on all any electronic media within due time.
- Any laxity or any time lapsed will be treated as negligence on your part and the time gap will be treated as an extension of the guarantee/warranty period.
- Violation of the agreement or any loss or damage will be seriously viewed and has to be compensated or else may lead to further strict actions.
- The items quoted in the tender should be confirms to IS standards by reputed manufacturer.
- Samples should be forwarded if called for and unapproved samples should be taken back by the tenderers at their own cost. The approved samples may or may not be returned at the discretion of the undersigned. Tenders whose samples are received late will not be considered. Samples should be forwarded under separate cover duly listed and the corresponding number of item in the tender schedule should also be noted in the list of samples. Tenders for the supply of material are liable to be rejected unless samples, if called for of the materials tendered for are forwarded.
- All terms and conditions in tender form are applicable to this tender.
- Special conditions, if any, will be intimated later.

Details of Items

<i>Sl. No.</i>	<i>Name of Items</i>	<i>Specification</i>	<i>Quantity</i>
(1)	(2)	(3)	(4)
1	2" Tee Joint	2" pasted PVC, 4kg pressure	30
2	2" Bend	2" pasted PVC, 4kg pressure	30
3	2" Elbow	2" pasted PVC, 4kg pressure	30
4	2-¾" Tee	2" pasted PVC, 4kg pressure	20
5	2" Valve	PVC 4 kg pressure	30
6	2" pipe	PVC In meter	40
7	2 ½" Pipe	PVC In meter	20
9	2 ½" Tee	PVC 4kg pressure	15
10	1 ½" Elbow	PVC 4kg pressure	20
11	1½" FTA	PVC 4kg pressure	10
12	1½" MTA	PVC 4kg pressure	10
13	1½"- 1" Reducer	PVC 4kg pressure	20
14	1½" PVC Pipe	PVC in metere 4kg pressure	40
15	1½" Valve	PVC 4kg pressure	8
16	1 1/4" Pipe	PVC 4kg pressure	20
17	1½- 1½" reducer	PVC 4kg pressure	10
18	1" Tee	PVC 4kg pressure	50
19	1" Elbow	PVC 4kg pressure	50
20	1" FTA	PVC 4kg pressure	25
21	1" MTA	PVC 4kg pressure	25
22	1" ¾" Reducer	PVC 4kg pressure	50
23	1" Valve	PVC 4kg pressure	30
24	¾" Pipe	PVC In metere 4 kg pressure	150
25	1" Pipe	PVC In metere 4 kg pressure	160
26	¾" Point Socket	PVC 4kg pressure	50
27	¾" Point Elbow	PVC 4kg pressure	50
28	¾" TEE	PVC 4kg pressure	50
29	¾" Elbow	PVC 4kg pressure	50
30	¾" Valve	PVC 4kg pressure	40
31	¾-½" Reducer	PVC 4kg pressure	40
32	½" Valve	PVC 4kg pressure	30
33	½" Elbow	PVC 4 kg pressure	30

(1)	(2)	(3)	(4)
34	½ " TEE Joint	PVC 4kg pressure	30
35	½" Pipe	PVC In metere 4 kg pressure	30
37	2 ½" Bend	PVC 4kg pressure	40
38	1" Bend	PVC 4kg pressure	30
39	¾ Bend	PVC 4kg pressure	30
40	½" Bend	PVC 4kg pressure	20
41	Tank Connector 1"	PVC 4kg pressure	10
42	Tank Connector 2"	PVC 4kg pressure	30
43	Piller Tap	PVC 4kg pressure	50
44	Nylone Connector 1 ½"	PVC 4kg pressure	50
45	Waste Coupling	Zink	50
46	Waste Pipe	Hole	50
47	Nut and bolt for basin fixing	PVC 4kg pressure	50
48	Thread Seal Tape	PVC 4kg pressure	50
49	Shcellak 50 MI	PVC 4kg pressure	10
50	Sovent cement 200 MI	PVC 4kg pressure	5
51	½" Steel Tape	PVC 4kg pressure	90
52	½" PVC Tape	PVC 4kg pressure	100
53	Steal Tap pressing	½" pressing type long	30
54	Clamp	½"	50
55	Clamp	¾"	50
56	Clamp	1"	50
57	Clamp	1½"	50
58	Clamp	2½"	50
59	Clamp	½"	25
60	Nails 2 ½" Steel	Kg.	0.5
61	Nails 2" Steel	Kg.	0.5
62	Nails 1 ½" Steel	Kg.	1

(2)

നമ്പർ എസ്-1400(3A)/2017.

2018 ജനുവരി 3.

കോഴിക്കോട് മാനസികാരോഗ്യ കേന്ദ്രത്തിലേക്ക് പ്ലാബിംഗ് സാധനങ്ങൾ വാങ്ങിക്കുന്നതിന് താഴെ പറയുന്ന നിബന്ധനകൾക്ക് വിധേയമായി അതുമായി ബന്ധപ്പെട്ട വ്യക്തികളിൽ നിന്നും പരിചയ സമ്പന്നരായ കരാറുകാരിൽ നിന്നും മുദ്രവെച്ച ദർഘാസുകൾ ക്ഷണിച്ചുകൊള്ളുന്നു.

അടങ്കൽ തുക—` 1,50,000.

നിരതദ്രവ്യം—രേഖപ്പെടുത്തുന്ന തുകയുടെ 1%.

ദർഘാസ് ഫോറത്തിന്റെ വില:

ഒറിജിനൽ—` 500 + 12% ജി.എസ്.ടി.

ഡ്യൂപ്ലിക്കേറ്റ്—` 300 + 12% ജി.എസ്.ടി.

ദർഘാസ് ഫോറം വിൽക്കുന്ന അവസാന തീയതിയും സമയവും—5-2-2018, 3 മണിവരെ.

ദർഘാസ് സ്വീകരിക്കുന്ന അവസാന തീയതിയും സമയവും—6-2-2018, 12 മണി.

ദർഘാസ് തുറക്കുന്ന തീയതിയും സമയവും—6-2-2018, 12.30 മണി.

ദർഘാസ് അയച്ചുകൊടുക്കേണ്ട ഉദ്യോഗസ്ഥന്റെ മേൽവിലാസം—സുപ്രണ്ട്, ഗവ. മാനസിക ആരോഗ്യകേന്ദ്രം, കോഴിക്കോട്.

- സ്റ്റോർ പർച്ചേസ് സംബന്ധിച്ച് കേരള സർക്കാർ പുറപ്പെടുവിക്കുന്ന വ്യവസ്ഥകൾ പാലിക്കുവാൻ ദർഘാസുകാരൻ ബാധ്യസ്ഥനാണ്.
- യാതൊരു കാരണവും കൂടാതെ ദർഘാസ് റദ്ദ് ചെയ്യുവാനുള്ള പൂർണ്ണ അധികാരം സുപ്രണ്ടിൽ നിക്ഷിപ്തമായിരിക്കും.
- ` 200 വിലയുള്ള കേരള മുദ്രപത്രത്തിൽ നിശ്ചിത മാതൃകയിലുള്ള സമ്മതപത്രം വാഗ്ദത്ത തുകയുടെ 1% നിരതദ്രവ്യത്തോടുകൂടി ദർഘാസിനൊപ്പം സമർപ്പിക്കേണ്ടതാണ്.
- ഇതുമായി ബന്ധപ്പെട്ട കൂടുതൽ വിവരങ്ങൾ ഓഫീസ് പ്രവൃത്തി സമയത്ത് ഓഫീസിൽ നിന്നും ലഭിക്കുന്നതായിരിക്കും.

No. S/1400(3A)/2017.

3rd January 2018.

Sealed competitive tenders are invited in the prescribed proforma for the purchase of Plumbing items from approved persons/firms as a part of utilization of plan fund 2017-18.

Estimated Cost—` 1,50,000.

Cost of tender form:

Original—` 500 + GST 12%

Duplicate—` 300 + GST 12%

Last date and time for issue of tender form—Up to 5-2-2018, 3 p. m.

Last date and time for receipt of tender—6-2-2018, 12 p. m.

Date and time for opening of tender—6-2-2018, 12.30 p. m.

- The tender should be addressed to the “Superintendent, Govt. Mental Health Centre, Kozhikode” in a sealed cover. Late tenders will not be accepted.
- EMD 1% (one percent) of rate quoted should be remitted along with the execution of agreement.
- The successful bidder will have to produce a security deposit equal to 5% of the total quoted value.
- The unit price of each item should be quoted in the tender inclusive of all taxes, cess, duties etc.
- In case any difference or dispute arisen in connection with the contract, all legal proceedings relating to the matter shall be instituted in the Court within whose jurisdiction of the purchasing officer voluntarily resides.
- The undersigned reserves the right to reject or cancel the tender on without assigning any reason whatever and his decision will be final.
- Details including Specification regarding the items tendered if any can be obtained from the RMO/Store Section of the office/Store Superintendent, Electrician on all working days during office hours.
- An agreement has to be executed by you in the prescribed proforma on Kerala Stamp Paper worth ` 100 with all the guarantee/warrantee/on site service details (with contact number).
- Invoice in triplicate should be submitted for payment will be released only after the satisfactory report from the concerned with the sanction of the undersigned.
- If any technical problems affect the supplie items, you should provide your on site service on telephone call or message or even on all any electronic media within due time.

- Any laxity or any time lapsed will be treated as negligence on your part and the time gap will be treated as an extension of the guarantee/warranty period.
- Violation of the agreement or any loss or damage will be seriously viewed and has to be compensated or else may lead to further strict actions.
- The items quoted in the tender should be confirmed to IS standards by reputed manufacturer.
- Samples should be forwarded if called for and unapproved samples should be taken back by the tenderers at their own cost. The approved samples may or may not be returned at the discretion of the undersigned. Tenderes whose samples are received late will not be considered, Samples should be forwarded under separate cover duly listed and the corresponding number of item in the tender schedule should also be noted in the list of samples. Tenders for the supply of material are liable to be rejected unless samples, if called for of the materials tendered for are forwarded.
- All terms and conditions in tender form are applicable to this tender.
- Special conditions, if any, will be intimated later.

Details of Items

<i>Sl. No.</i>	<i>Name of Items</i>	<i>Specification</i>	<i>Quantity</i>
1	Soap Powder(10 Kg Kit)	Each kit contains slurry 1 Kg, Soda ash 2kg,Salt 2 Kg, Stone powder 3 kg,Perfume 50ml,Colour guard 100gm,Sodium sulphate 2 Kg	450 Kg
2	Handwash (3 Litre)	Each kit contains salt 70 gm, Colour 10 gm, perfume 25ml	50
3	Phenoyl Compound (1 Litre)	Each kit contain phenoyl 50%, Soft soap 50%, perfume 0.1ml	35
4	Toilet Soap Kit(1.60 Kg)	Each kit contain castic soda, Talcum Powder, Sodiuin cilicate, Rosin, Pears/Sandal perfume with colour	750
5	Soap Cover& Soap powder packing cover (Powder packing cover)	Making blocks and preventing cover, Soap cover 10000 Nos. Soap powder cover 500mg, 1 kg capacity 10000 each	1
6	Washing soap Kit	Each kit contain castic soda 200gm,Sodiurn cilicate & Talcum powder 750gm,Colour 1 Gm, Perfume 15ml	1000
7	Coconut Oil	1 litre	200
8	Jetter Bottle	250 MI	1000
9	Plastic Bottle	Colored 500ml	1000
10	Umbrella Kit	Black	300
11	Umbrella Kit	Color	600
12	Wooden Thread	5 Kit	5 Kit
13	Dishwash	Each kit contains,Dishwash compound, Salt, Perfume, Colour	60
14	Meterial for teddybear	Fur cloth, Felt, Nose, eye, fiber cotton	40
15	Purse Mat	6 Kit (24sheet)	6Kit

(3)

നമ്പർ എസ്-1400(4G)/17.

2018 ജനുവരി 5.

കോഴിക്കോട് മാനസികാരോഗ്യ കേന്ദ്രത്തിലേക്ക് സ്റ്റീൽ അലൂമിനിയം സാധനങ്ങൾ വാങ്ങിക്കുന്നതിന് താഴെ പറയുന്ന നിബന്ധനകൾക്ക് വിധേയമായി അതുമായി ബന്ധപ്പെട്ട വ്യക്തികളിൽ നിന്നും പരിചയ സമ്പന്നരായ കരാറുകാരിൽ നിന്നും സ്ഥാപനങ്ങളിൽ നിന്നും മുദ്രവെച്ച ദർഘാസുകൾ ക്ഷണിച്ചുകൊള്ളുന്നു.

ദർഘാസ് നമ്പരും തീയതിയും—എസ്-1400(4G)/17, 5-1-2018.

അടങ്കൽ തുക—` 3,00,000.

നിരതദ്രവ്യം—രേഖപ്പെടുത്തുന്ന മൊത്തം വിലയുടെ 1%.

ദർഘാസ് ഫോറത്തിന്റെ വില:

ഒറിജിനൽ—` 900 + 12% ജി.എസ്.ടി.

ഡ്യൂപ്ലിക്കേറ്റ്—` 500 + 12% ജി.എസ്.ടി.

ദർഘാസ് ഫോറം വിൽക്കുന്ന അവസാന തീയതിയും സമയവും—7-2-2018, 3 മണിവരെ.

ദർഘാസ് സ്വീകരിക്കുന്ന അവസാന തീയതിയും സമയവും—8-2-2018, 2 മണി.

ദർഘാസ് തുറക്കുന്ന തീയതിയും സമയവും—8-2-2018, 2.30 മണി.

ദർഘാസ് അയച്ചുകൊടുക്കേണ്ട ഉദ്യോഗസ്ഥന്റെ മേൽവിലാസം—സുപ്രണ്ട്, ഗവ. മാനസിക ആരോഗ്യകേന്ദ്രം, കോഴിക്കോട്.

- സ്റ്റോർ പർച്ചേസ് സംബന്ധിച്ച് കേരള സർക്കാർ പുറപ്പെടുവിക്കുന്ന വ്യവസ്ഥകൾ പാലിക്കുവാൻ ദർഘാസുകാരൻ ബാധ്യസ്ഥനാണ്.
- യാതൊരു കാരണവും കൂടാതെ ദർഘാസ് റദ്ദ് ചെയ്യുവാനുള്ള പൂർണ്ണ അധികാരം സുപ്രണ്ടിൽ നിക്ഷിപ്തമായിരിക്കും.
- ` 200-ന്റെ വിലയുള്ള കോരള മുദ്രപത്രത്തിൽ നിശ്ചിത മാതൃകയിലുള്ള സമ്മതപത്രം വാഗ്ദത്ത തുകയുടെ 1% നിരതദ്രവ്യത്തോടുകൂടി ദർഘാസിനൊപ്പം സമർപ്പിക്കേണ്ടതാണ്.
- ഇതുമായി ബന്ധപ്പെട്ട കൂടുതൽ വിവരങ്ങൾ ഓഫീസ് പ്രവൃത്തി സമയത്ത് ഓഫീസിൽ നിന്നും ലഭിക്കുന്നതായിരിക്കും.

No. S/1400(4G)/2017.

5th January 2018.

Sealed competitive tenders are invited in the prescribed proforma for the purchase of Steel Aluminium items from approved persons/firms as a part of utilization of plan fund 2017-18.

Estimated Cost—` 3,00,000.

Cost of tender form:

Original—` 900 + GST 12%

Duplicate—` 500 + GST 12%

Last date and time for issue of tender form—Up to 7-2-2018, 3 p. m.

Last date and time for receipt of tender—8-2-2018, 2 p. m.

Date and time for opening of tender—8-2-2018, 2.30 p. m.

- The tender should be addressed to the “Superintendent, Govt. Mental Health Centre, Kozhikode” in a sealed cover. Late tenders will not be accepted.
- EMD 1% (one percent) of rate quoted should be remitted along with the execution of agreement.
- The successful bidder will have to produce a security deposit equal to 5% of the total quoted value.
- The unit price of each item should be quoted in the tender inclusive of all taxes, cess, duties etc.
- In case any difference or dispute arisen in connection with the contract, all legal proceedings relating to the matter shall be instituted in the Court within whose jurisdiction of the purchasing officer voluntarily resides.
- The undersigned reserves the right to reject or cancel the tender without assigning any reason whatever and his decision will be final.

- Details including Specification regarding the items tendered if any can be obtained from the RMO/Store Section of the office/Store Superintendent, on all working days during office hours.
- An agreement has to be executed by you in the prescribed proforma on Kerala Stamp Paper worth ₹ 200 with all the guarantee/warranty/on site service details (with contact number).
- Invoice in triplicate should be submitted for payment and the payment will be released only after the satisfactory report from the concerned with the sanction of the undersigned.
- If any technical problems affect the supplied items, you should provide your on site service on telephone call or message or even on all any electronic media within due time.
- Any laxity or any time lapsed will be treated as negligence on your part and the time gap will be treated as an extension of the guarantee/warranty period.
- Violation of the agreement or any loss or damage will be seriously viewed and has to be compensated or else may lead to further strict actions.
- The items quoted in the tender should be confirmed to IS standards by reputed manufacturer.
- Samples should be forwarded if called for and unapproved samples should be taken back by the tenderers at their own cost. The approved samples may or may not be returned at the discretion of the undersigned. Tenderes whose samples are received late will not be considered, Samples should be forwarded under separate cover duly listed and the corresponding number of item in the tender schedule should also be noted in the list of samples. Tenders for the supply of material are liable to be rejected unless samples, if called for of the materials tendered for are forwarded.
- All terms and conditions in tender form are applicable to this tender.
- Special conditions, if any, will be intimated later.

Details of Items

<i>Sl. No.</i>	<i>Name of Items</i>	<i>Specification</i>	<i>Quantity</i>
1	Steel Bucket with Lid	5 L, 1.25 Kg. lid 0.80 Kg.	10
2	Steel Bucket with Lid	10 L, 1.89 Kg. lid 0.80 Kg.	8
3	Steel Mug	250ml SS	700
4	Rice cutter Medium	SS Handle 50cm, body 20cm	28
5	Steel drum with lid	40 L with Strong Handle SS	6
6	Steel drum with lid	20 L with Strong Handle SS	22
7	Steel Plate	SS, 0.44 Kg Round	503
8	Tea stainer SS Big	No. 8	4
9	Wheat Flour Stainer	SS Big	4
10	Lock and Key	Pad Lock 7 liver brass, 65 mm size with 3 key	150

Govt. Mental Health Centre,
Kozhikode.

(Sd.)
Superintendent.

ദർഘാസ് പരസ്യം

നമ്പർ ബി1/6202/2017. 2017 ഡിസംബർ 1.

കോഴിക്കോട് സ്ത്രീകളുടെയും കുട്ടികളുടെയും സർക്കാർ ആശുപത്രിയിലേക്ക് 2018-19 സാമ്പത്തിക വർഷത്തേക്ക് (1-4-2018 മുതൽ 31-3-2019 വരെ) ആവശ്യമായി വരുന്ന റൊട്ടി (ഉദ്ദേശം 1000 കിലോ) എത്തിച്ചുതരുന്നതിന് പരിചയ സമ്പന്നരായ വിശ്വസ്തമായ സ്ഥാപനങ്ങളിൽ നിന്നും മുദ്രവെച്ച ദർഘാസുകൾ ക്ഷണിച്ചു കൊള്ളുന്നു. ടെണ്ടർ ഫോറങ്ങൾ 1-1-2018 മുതൽ 31-1-2018 ഉച്ചയ്ക്ക് 1 മണി വരെ ആശുപത്രി ഓഫീസിൽ നിന്നും ലഭിക്കുന്നതാണ്. താഴെ പറയുന്ന നിബന്ധനകൾ പാലിക്കേണ്ടതാണ്.

അടങ്കൽ തുക—` 1,00,000.

ദർഘാസ് ഫോറത്തിന്റെ വില:

റെജിനൽ—` 400 + 48 (നികുതി)

ഡ്യൂപ്പിക്കേറ്റ്—` 200 + 24 (നികുതി)

1. ദർഘാസ് ഫോറത്തിന്റെ വില “0210 വൈദ്യ സഹായവും പൊതുജനാരോഗ്യവും ജനറൽ -800-മറ്റു വരവുകൾ-88-പലവകയും” (ഭക്ഷ്യ-ഭക്ഷ്യതരവസ്തുക്കളുടെ ദർഘാസ് ഫോറത്തിന്റെ വില അടയ്ക്കുന്നത്) എന്ന ശീർഷകത്തിലും 12% വിൽപ്പന നികുതി 0040-വിലപന നികുതി-102-(സംസ്ഥാന വിലപന നികുതി ആക്ട് 99-നികുതി പിരിവുകൾ) എന്ന ശീർഷകത്തിലും ട്രഷറിയിൽ അടച്ച് ചെലാൻ രശീതും ടെണ്ടർ ഫോറത്തിനുള്ള അപേക്ഷയും ഹാജരാക്കുന്ന വർക്ക് താഴെ വിവരിക്കുന്ന മറ്റു നിബന്ധനകൾക്കും വിധേയമായി ദർഘാസ് ഫോറങ്ങൾ നൽകുന്നതാണ്.
2. ടെണ്ടർ സമർപ്പിക്കുന്നവർ ടെണ്ടറിനൊപ്പം ടെണ്ടർ തുകയുടെ 1% നിര തദ്രവ്യമായി കോഴിക്കോട് മാറാവുന്ന ദേശസാൽകൃത ബാങ്ക് ഡ്രാഫ്റ്റ് (സൂപ്രണ്ട്, കോഴിക്കോട് സ്ത്രീകളുടെയും കുട്ടികളുടെയും സർക്കാർ ആശുപത്രി) എടുത്ത് അടക്കം ചെയ്തിരിക്കണം.
3. ദർഘാസിനോടൊപ്പം ടെണ്ടറുകളുടെ പത്ത് ശതമാനത്തിൽ കുറയാത്ത തുകയ്ക്കുള്ള സോൾവൻസി സർട്ടിഫിക്കറ്റിന്റെ അസ്സലും ഒരു ശരിപകർപ്പും കടം വീട്ടാൻ മുതലുള്ള വ്യാപ്തി ഏതുവരെ എന്നും, എവിടെയാണ് പ്രസ്തുത കരാറുകാരൻ താമസിക്കുന്നത് എന്നുമുള്ള സർട്ടിഫിക്കറ്റും ഹാജരാക്കണം. ഈ സർട്ടിഫിക്കറ്റ് 21-11-2017-ലോ അതിനുശേഷമോ അതാത് റവന്യൂ അധികാരികളിൽ നിന്നുള്ള കുടിശ്ശിക സർട്ടിഫിക്കറ്റിന്റെ അഭാവത്തിൽ സ്ഥലത്തെ സബ് രജിസ്ട്രാറിൽ നിന്നും വാങ്ങി ഹാജരാക്കിയാലും മതിയാവുന്നതാണ്.
4. ദർഘാസിനോടൊപ്പം നൂറ് രൂപയുടെ മുദ്ര പത്രത്തിൽ സ്റ്റോർ പർച്ചേസ് നിയമങ്ങളിൽ പൊതു വ്യവസ്ഥകൾ നിർദ്ദേശിച്ചിട്ടുള്ള ഒരു ഉടമ്പടി സമർപ്പിക്കേണ്ടതാണ്.
5. നിബന്ധനകൾ എല്ലാം പാലിച്ച് സമർപ്പിക്കുന്ന ദർഘാസ് ഫോറം 1-2-2018-ന് ഉച്ചയ്ക്ക് 1 മണി വരെ സ്വീകരിക്കുന്നതും ഇപ്രകാരം ലഭിച്ച ദർഘാസുകൾ അന്നേ ദിവസം വൈകുന്നേരം 3 മണിക്ക് തൽസമയം ഹാജരുള്ളകരാറുകാരുടെയോ അവരുടെ പ്രതിനിധികളുടെയോ മുമ്പാകെ തുറന്ന് പരിശോധിക്കുകയും ഏറ്റവും കുറഞ്ഞ തുകയ്ക്ക് താൽക്കാലികമായി ഉറപ്പിക്കുന്നതുമായിരിക്കും. ആയതിന്റെ അന്തിമ തീരുമാനം ജില്ലാ മെഡിക്കൽ ഓഫീസിന്റെ അംഗീകാരത്തിന് വിധേയമായി പുറപ്പെടുവിക്കുന്നതുമായിരിക്കും.

6. പ്രവർത്തനം തൃപ്തികരമല്ലെങ്കിൽ മേൽ ഉടമ്പടി നിർമ്മാണാനുമതിയുള്ള പൂർണ്ണ അധികാരം ആശുപത്രി സൂപ്രണ്ടിനായിരിക്കുന്നതാണ്. ഇത്തരത്തിൽ സർക്കാരിന് ഉണ്ടാകുന്ന എല്ലാ കഷ്ടനഷ്ടങ്ങൾക്കും കരാറുകാരൻ ബാധ്യസ്ഥനാകുന്നതുമാണ്.
7. കാരണം കാണിക്കാതെ തന്നെ ടെണ്ടർ മാറ്റി വെയ്ക്കാനും ദുർബലപ്പെടുത്തുവാനുമുള്ള പൂർണ്ണ അധികാരം സൂപ്രണ്ടിൽ നിക്ഷിപ്തമാണ്.
8. ഗവൺമെന്റ് പുറപ്പെടുവിച്ച ടെണ്ടറുമായി ബന്ധപ്പെട്ട എല്ലാ നിബന്ധനകളും ഉത്തരവുകളും ഈ ടെണ്ടറിനും ബാധകമാണ്.
9. കൂടുതൽ വിവരങ്ങൾ ആശുപത്രി ഓഫീസിൽ നിന്നും അറിയാവുന്നതാണ്.

സ്ത്രീകളുടെയും കുട്ടികളുടെയും സർക്കാർ ആശുപത്രി, കോഴിക്കോട്. (ഒപ്പ്) സൂപ്രണ്ട്.

Irrigation Department

e-TENDER NOTICE

[No. CE (MECH)/T/16/2017-2018/SN]

No. CMU/P/419/2012(2). 16th January 2018.

The Superintending Engineer & Deputy Chief Engineer, Mechanical, PWD, Thiruvananthapuram for and on behalf of the Governor of Kerala invites e-tender from the original manufacturer or their authorized dealers for the supply of lift pump set and starter for Adicherry Lift Irrigation Scheme in Malappattam Panchayath under Minor Irrigation Division, Kannur.

In accordance with respective specification for supply of pump set as shown in tender schedule of this tender document, the tender is to be submitted as e-tenders through <http://etenders.kerala.gov.in>. Since this is an e-tender, only those bidders who have enrolled in the above portal with their own digital signature certificate (DSC) can participate in the tender. E-tender document and other details can be obtained from the above portal.

Cost of tender documents—` 1,040 + 18% as GST (Total ` 1,230)

Document sale starting date—17-1-2018 at 10 a. m.

EMD (Online payment)—` 5,200.

Date and time of commencement of online bid submission—17-1-2018 at 11 a. m.

Date and time of closing of online bid submission—30-1-2018 at 5 p. m.

Due date and time for receipt of hard copy of bid— 2-2-2018 at 1 p. m.

Date and time of opening of bid—2-2-2018 at 2.30 p. m.

Bidders shall remit the tender document fee and EMD using the online payment option of e-procurement system only. Bidders are advised to visit downloads section of e-procurement website http://etenders.kerala.gov.in for detailed instructions on making online payment using internet banking facility of SBI or by NEFT facility. In the bid, the following documents should be submitted by online.

1. BOQ duly filled up and signed.
2. Technical data sheet duly filled up and signed.
 - (a) If anymore information to be furnished, separate data sheet also be attached for the additional information.
 - (b) Scanned copy of family curve and performance curve etc. should be attached.
3. E-payment form duly filled and signed.
4. Proof of original manufacturer/authorized dealers attested copy of same.
5. Scanned copy of preliminary agreement executed in Kerala Stamp Paper worth ` 200.
6. EMD exemption certificate (if any) should be submitted online.
7. Other details if any required to be furnished in the special condition.
8. Form No. 14 duly filled and signed.
9. Tender notice and Special condition of tender duly signed.

Hard copy of all the above documents should be submitted on or before 2-2-2018 at 1 p. m. Tenders received after the due date and time will be considered as non responsive and will be rejected.

The bidders shall submit the hard copy of the bid containing the documents as noted in the above paras in sealed envelop. The sealed envelop should be addressed to the Superintending Engineer & Deputy Chief Engineer, PWD, Mechanical, O/o the Chief Engineer, Mechanical, Thiruvananthapuram and should reach this office on or before the time specified above. The envelop should be superscribed with Tender No. due date and name of work.

Tenders will be opened online in the presence of such bidders or their authorized representatives present at the prescribed time of opening before the Superintending Engineer & Deputy Chief Engineer, PWD, Mechanical, O/o the Chief Engineer, Mechanical, Thiruvananthapuram. If date fixed for opening happens to be a holiday or due to Net failure the tender will be opened in the next working day at same time and place.

The right to accept or reject of e-tender without assigning any reason is vested with the Superintending Engineer & Deputy Chief Engineer, Mechanical, PWD, Thiruvananthapuram.

The bidder is advised to submit the bids well before the stipulated date and time to avoid any kind of Net work issues, Traffic congestions, etc. In this regard, the department shall not be responsible for any kind of such issues faced by the bidder. All the rules related to tender in Irrigation Department along with the rules and regulation prescribed for e-tenders by the Government of Kerala shall be applicable to this e-tender.

GANESH, P. S.,
*Superintending Engineer
 and Deputy Chief
 Engineer, Mechanical,
 PWD.*

Office of the Chief Engineer,
 Irrigation, Mechanical,
 Thiruvananthapuram.

Medical Education Department

പുനർ ദർഘാസ് പരസ്യം

നമ്പർ സി2-2622/2017/ഡി. സി. റ്റി. 2018 ജനുവരി 5.

തിരുവനന്തപുരം ഗവൺമെന്റ് ദന്തൽ കോളേജിൽ 2017-18 വർഷം ഓർത്തോഡോൻറിക്സ് വകുപ്പിലേക്ക് ഫിക്സഡ് അപ്ലയൻസസ് വിതരണം ചെയ്യുന്നതിന് നിശ്ചിത ഫോറത്തിൽ മത്സരബാധാവത്തിലുള്ള ദർഘാസുകൾ ക്ഷണിച്ചുകൊള്ളുന്നു. ദർഘാസ് ഉൾക്കൊള്ളിച്ചിട്ടുള്ള കവറിനുപുറത്ത് “ടെണ്ടർ നമ്പർ 32/2017-18 ഫിക്സ്ഡ് അപ്ലയൻസസ് വിതരണം ചെയ്യുന്നതിനുവേണ്ടി” എന്ന് രേഖപ്പെടുത്തി “ദി പ്രിൻസിപ്പാൾ, ഗവൺമെന്റ് ദന്തൽ കോളേജ്, തിരുവനന്തപുരം, പിൻ-695 011, കേരളം” എന്ന മേൽവിലാസത്തിൽ എത്തിച്ചുതരേണ്ടതുമാണ്.

താമസിച്ച് ലഭിക്കുന്ന ദർഘാസുകൾ സ്വീകരിക്കുന്നതല്ല. ദർഘാസ്, ദർഘാസ് നൽകിയവരുടെയോ അവരുടെ അംഗീകൃത പ്രതിനിധികളുടെയോ സാന്നിധ്യത്തിൽ തുറക്കുന്നതാണ്.

ദർഘാസ് നമ്പർ—32/2017-18

ദർഘാസ് ഫോറത്തിന്റെ വില:

അസ്സൽ—` 1,512.

പകർപ്പ്—` 756.

ഏകദേശ വില—` 5 ലക്ഷം.

നിരതദ്രവ്യം—1 %

ദർഘാസ് ഫോറം വിൽപ്പനയുടെ അവസാന തീയതിയും സമയവും—6-2-2018, 3 മണി.

ദർഘാസ് ഫോറം സ്വീകരിക്കുന്ന അവസാന തീയതിയും സമയവും—7-2-2018, 11 മണി.

ദർഘാസ് ഫോറം തുറക്കുന്ന തീയതിയും സമയവും—
7-2-2018, 11.30 മണി.

ദർഘാസ് സമർപ്പിക്കാൻ ആഗ്രഹിക്കുന്നവർ പ്രിൻസിപ്പാൾ, ഗവൺമെന്റ് ദന്ത കോളേജ്, തിരുവനന്തപുരം, പിൻ-695 011-നോട് അപേക്ഷിക്കേണ്ടതും നിശ്ചിത ടെണ്ടർ ഫോറം വാങ്ങേണ്ടതുമാണ്. ടെണ്ടർ ഫോറത്തിനായുള്ള അപേക്ഷയോടൊപ്പം മുകളിൽ സൂചിപ്പിച്ചിരിക്കുന്ന നിരക്കിൽ ഒരു ഫോറത്തിന്റെ നിശ്ചിത വില ഒടുക്കേണ്ടതും അത് ഒരു കാരണവശാലും തിരികെ നൽകുന്നതു മല്ല. ദർഘാസ് ഫോറങ്ങൾ കൈമാറ്റം ചെയ്യപ്പെടാവുന്നതല്ല. ദർഘാസ് ഫോറത്തിന്റെ വിലയായി ചെക്കുകളോ പോസ്റ്റേജ് സ്റ്റാമ്പുകളോ ഡി.ഡി. കളോ സ്വീകരിക്കുന്നതല്ല. ദർഘാസ് ഫോറം വി. പി. പി. ആയി അയയ്ക്കുന്നതല്ല. ദർഘാസ് ഫോറത്തിന്റെ പകർപ്പ് ഓരോന്നിന്റെയും വില മുകളിൽ സൂചിപ്പിച്ചിരിക്കുന്നതായിരിക്കും. തപാലിൽ ദർഘാസ് ഫോറം വേണമെന്നുള്ളവർ ദർഘാസ് ഫോറത്തിന്റെ വിലയോടൊപ്പം ` 50 അധികം പോസ്റ്റൽ ചെലവിലേക്കായി മണിയോർഡർ മുഖേന സമർപ്പിക്കേണ്ടതാണ്. മണിയോർഡർ ലഭിക്കേണ്ട അവസാന തീയതി 30-1-2018, 3 മണി ആയിരിക്കും.

No. C2-2622/2017/DCT. 5th January 2018.

Sealed competitive tenders in the prescribed form are invited for the purchase of Fixed Appliance Materials for Orthodontics Department of Government Dental College, Thiruvananthapuram for the year 2017-2018 as detailed below. The envelopes containing Tender should bear the superscription “Tender No.32/2017-18 for the supply of “Fixed Appliance Materials”and should be addressed to “The Principal, Government Dental College, Thiruvananthapuram, Pin-695 011”.

Last date of tender sale, Last date of receipt of tenders, date and time of opening of tenders are scheduled as given below. Late Tenders will not be accepted. The Tenders will be opened in the presence of such of the tenderers or their authorized representatives,who may be present at that time.

Tender No.—32/2017-18

Approximate Cost—` 5 lakhs.

E.M.D.—1%

Cost of tender form:

Original—` 1,512.

Duplicate—` 756.

Last date and time of sale of tender form—
6-2-2018, 3 p. m.

Last date and time of receipt of tender form—
7-2-2018, 11 a. m.

Date and time of opening of tender—7-2-2018,
11.30 a. m.

Intending tenderers may on application to The Principal, Government Dental College, Thiruvananthapuram, Pin-695 011, obtain requisite tender forms on which tenders should be submitted. Application for the tender form should be accompanied by a cash remittance shown above, which is the price fixed for a form and which is not refundable at any circumstances. The tender forms are not transferable. Cheques, Postage Stamps, D.D. etc. will not be accepted towards the cost of forms, nor will the forms be sent by V. P. P. Duplicate tender forms, if required, will be issued by a cash remittance shown above, per copy, tender forms will be sent, if required, by post on payment of an additional amount of ` 50 as postage charge in the form of Money Order. Last date of receipt of Money Order is 30-1-2018 at 3 p. m. The specifications and tender schedule attached to the tender notice will forms part of this tender notice.

Govt. Dental College, (Sd.)
Thiruvananthapuram. Principal.

പുനർ ദർഘാസ് പരസ്യം
(1)

നമ്പർ സി1/4323/2017/ജി.എം.സി.കൊല്ലം. 2017 ഡിസംബർ 18.

കൊല്ലം ഗവൺമെന്റ് മെഡിക്കൽ കോളേജ് ആശുപത്രിയിലെ ഒബ്സ്റ്റൂസ്ട്രിക്സ് & ഗൈനക്കോളജി വിഭാഗത്തിലേക്ക് എൻ. എസ്. സി. എസ്. കിറ്റ് മുതലായവ വാങ്ങുന്നതിലേക്ക് നിശ്ചിത ഫോറത്തിൽ മുദ്രവച്ച ദർഘാസുകൾ ക്ഷണിക്കുന്നു. ദർഘാസ് അടക്കം ചെയ്യുന്ന കവറിനു മുകളിൽ ദർഘാസ് നമ്പർ എഴുതേണ്ടതും വ്യക്തമായി പുരിപ്പിച്ച് വെട്ടിത്തീരുത്തലുകൾ ഇല്ലാതെ പ്രിൻസിപ്പാൾ, മെഡിക്കൽ കോളേജ്, കൊല്ലം എന്ന വിലാസത്തിൽ അയയ്ക്കേണ്ടതുമാണ്. ദർഘാസുകൾ താഴെ ചേർത്തിരിക്കുന്ന തീയതിയിലും സമയത്തും അപ്പോൾ ഹാജരായിട്ടുള്ള ദർഘാസ് സമർപ്പിച്ച വരുടെയോ അവർ ചുമതലപ്പെടുത്തിയിട്ടുള്ള പ്രതിനിധി കളുടെയോ സാന്നിധ്യത്തിൽ തുറക്കുന്നതാണ്. വൈകി കിട്ടുന്ന ദർഘാസുകൾ പരിഗണിക്കുന്നതല്ല.

ദർഘാസ് സമർപ്പിക്കുവാൻ താൽപര്യമുള്ളവർ മെഡിക്കൽ കോളേജ് ഓഫീസിൽ അപേക്ഷിക്കുന്നപക്ഷം ആവശ്യമായ ദർഘാസ് ഫോറങ്ങൾ താഴെ കൊടുക്കുന്ന പ്രകാരം തുക അടച്ചാൽ ലഭിക്കുന്നതാണ്. ദർഘാസ് ഫോറങ്ങൾ കൈമാറ്റം ചെയ്യാൻ പാടുള്ളതല്ല. ചെക്കുകൾ, പോസ്റ്റേജ് സ്റ്റാമ്പ്, ഡിമാന്റ് ഡ്രാഫ്റ്റ് എന്നിവ ദർഘാസ് ഫോറത്തിന്റെ വിലയായി സ്വീകരിക്കുന്നതല്ല. ദർഘാസ് ഫോറം വി. പി. പി. ആയി അയയ്ക്കുന്നതല്ല.

ദർഘാസ് നമ്പർ—15/2017.

അടങ്കൽ തുക—` 3,00,000.

നിരതദ്രവ്യം—1 %.

ദർഘാസ് ഫോറത്തിന്റെ വില (നികുതി സഹിതം):

ഒറിജിനൽ—` 950.

ഡ്യൂപ്ലിക്കേറ്റ്—` 475.

ദർഘാസ് ഫോറം വിൽക്കുന്ന അവസാന തീയതിയും സമയവും—30-1-2018, 3 മണി.

ദർഘാസ് ഫോറം സ്വീകരിക്കുന്ന അവസാന തീയതിയും സമയവും—31-1-2018, 2.30 മണി.

ദർഘാസ് തുറക്കുന്ന തീയതിയും സമയവും—31-1-2018, 3 മണി.

ദർഘാസ് നിരക്ക് പ്രാബല്യത്തിലിരിക്കുന്ന തീയതി—31-3-2018.

കൂടുതൽ വിവരങ്ങൾ പ്രവൃത്തി സമയത്ത് ഈ ആഫീസിൽ അന്വേഷിച്ചാൽ അറിയാവുന്നതാണ്. ദർഘാസ് നടപടികൾ മുന്നറിയിപ്പില്ലാതെ നീട്ടി വയ്ക്കുന്നതിനോ നിർത്തി വയ്ക്കുന്നതിനോ ഉള്ള അധികാരം പ്രിൻസിപ്പാളിൽ നിക്ഷിപ്തമായിരിക്കും.

(2)

നമ്പർ സി1/3557/2017/ജി.എം.സി.കൊല്ലം. 2017 ഡിസംബർ 16.

കൊല്ലം ഗവൺമെന്റ് മെഡിക്കൽ കോളേജ് ആശുപത്രിയിലെ ഓറൽ & മാക്സിലോഫേഷ്യൽ സർജറി വിഭാഗത്തിലേക്ക് വിവിധയിനം സർജിക്കൽ ഇൻസ്ട്രുമെന്റ്സ് വാങ്ങുന്നതിലേക്ക് നിശ്ചിത ഫോറത്തിൽ മുദ്രവച്ച ദർഘാസുകൾ ക്ഷണിക്കുന്നു. ദർഘാസ് അടക്കം ചെയ്യുന്ന കവറിനു മുകളിൽ ദർഘാസ് നമ്പർ എഴുതേണ്ടതും വ്യക്തമായി പൂരിപ്പിച്ച് വെട്ടിത്തരിയ്ക്കുകയും ഇല്ലാതെ പ്രിൻസിപ്പാൾ, മെഡിക്കൽ കോളേജ്, കൊല്ലം എന്ന വിലാസത്തിൽ അയയ്ക്കേണ്ടതുമാണ്. ദർഘാസുകൾ താഴെ ചേർത്തിരിക്കുന്ന തീയതിയിലും സമയത്തും അപ്പോൾ ഹാജരായിട്ടുള്ള ദർഘാസ് സമർപ്പിച്ച വരുടെയോ അവർ ചുമതലപ്പെടുത്തിയിട്ടുള്ള പ്രതിനിധി കളുടെയോ സാന്നിധ്യത്തിൽ തുറക്കുന്നതാണ്. വൈകി കിട്ടുന്ന ദർഘാസുകൾ പരിഗണിക്കുന്നതല്ല.

ദർഘാസ് സമർപ്പിക്കുവാൻ താൽപര്യമുള്ളവർ മെഡിക്കൽ കോളേജ് ഓഫീസിൽ അപേക്ഷിക്കുന്നപക്ഷം ആവശ്യമായ ദർഘാസ് ഫോറങ്ങൾ താഴെ കൊടുക്കുന്ന പ്രകാരം തുക അടച്ചാൽ ലഭിക്കുന്നതാണ്. ദർഘാസ് ഫോറങ്ങൾ കൈമാറ്റം ചെയ്യാൻ പാടുള്ളതല്ല. ചെക്കുകൾ, പോസ്റ്റേജ് സ്റ്റാമ്പ്, ഡിമാന്റ് ഡ്രാഫ്റ്റ് എന്നിവ ദർഘാസ് ഫോറത്തിന്റെ വിലയായി സ്വീകരിക്കുന്നതല്ല. ദർഘാസ് ഫോറം വി. പി. പി. ആയി അയയ്ക്കുന്നതല്ല.

ദർഘാസ് നമ്പർ—18/2017.

അടങ്കൽ തുക—` 4,11,700.

നിരതദ്രവ്യം—1%.

ദർഘാസ് ഫോറത്തിന്റെ വില (നികുതി സഹിതം):

ഒറിജിനൽ—` 1,580.

ഡ്യൂപ്ലിക്കേറ്റ്—` 790.

ദർഘാസ് ഫോറം വിൽക്കുന്ന അവസാന തീയതിയും സമയവും—30-1-2018, 3 മണി.

ദർഘാസ് ഫോറം സ്വീകരിക്കുന്ന അവസാന തീയതിയും സമയവും—31-1-2018, 2.30 മണി.

ദർഘാസ് തുറക്കുന്ന തീയതിയും സമയവും—31-1-2018, 3 മണി.

ദർഘാസ് നിരക്ക് പ്രാബല്യത്തിലിരിക്കുന്ന തീയതി—31-3-2018.

കൂടുതൽ വിവരങ്ങൾ പ്രവൃത്തി സമയത്ത് ഈ ആഫീസിൽ അന്വേഷിച്ചാൽ അറിയാവുന്നതാണ്. ദർഘാസ് നടപടികൾ മുന്നറിയിപ്പില്ലാതെ നീട്ടി വയ്ക്കുന്നതിനോ നിർത്തി വയ്ക്കുന്നതിനോ ഉള്ള അധികാരം പ്രിൻസിപ്പാളിൽ നിക്ഷിപ്തമായിരിക്കും.

(3)

നമ്പർ സി1/5035/2017/ജി.എം.സി.കൊല്ലം. 2017 ഡിസംബർ 18.

കൊല്ലം ഗവൺമെന്റ് മെഡിക്കൽ കോളേജ് ആശുപത്രിയിലെ ഗൈനക്കോളജി വിഭാഗത്തിലേക്ക് വാക്വം എക്ട്രാക്ടർ-3 എണ്ണം വാങ്ങുന്നതിലേക്ക് നിശ്ചിത ഫോറത്തിൽ മുദ്രവച്ച ദർഘാസുകൾ ക്ഷണിക്കുന്നു. ദർഘാസ് അടക്കം ചെയ്യുന്ന കവറിനു മുകളിൽ ദർഘാസ് നമ്പർ എഴുതേണ്ടതും വ്യക്തമായി പൂരിപ്പിച്ച് വെട്ടിത്തരിയ്ക്കുകയും ഇല്ലാതെ പ്രിൻസിപ്പാൾ, മെഡിക്കൽ കോളേജ്, കൊല്ലം എന്ന വിലാസത്തിൽ അയയ്ക്കേണ്ടതുമാണ്. ദർഘാസുകൾ താഴെ ചേർത്തിരിക്കുന്ന തീയതിയിലും സമയത്തും അപ്പോൾ ഹാജരായിട്ടുള്ള ദർഘാസ് സമർപ്പിച്ച വരുടെയോ അവർ ചുമതലപ്പെടുത്തിയിട്ടുള്ള പ്രതിനിധി കളുടെയോ സാന്നിധ്യത്തിൽ തുറക്കുന്നതാണ്. വൈകി കിട്ടുന്ന ദർഘാസുകൾ പരിഗണിക്കുന്നതല്ല.

ദർഘാസ് സമർപ്പിക്കുവാൻ താൽപര്യമുള്ളവർ മെഡിക്കൽ കോളേജ് ഓഫീസിൽ അപേക്ഷിക്കുന്നപക്ഷം ആവശ്യമായ ദർഘാസ് ഫോറങ്ങൾ താഴെ കൊടുക്കുന്ന പ്രകാരം തുക അടച്ചാൽ ലഭിക്കുന്നതാണ്. ദർഘാസ് ഫോറങ്ങൾ കൈമാറ്റം ചെയ്യാൻ പാടുള്ളതല്ല. ചെക്കുകൾ, പോസ്റ്റേജ് സ്റ്റാമ്പ്, ഡിമാന്റ് ഡ്രാഫ്റ്റ് എന്നിവ ദർഘാസ് ഫോറത്തിന്റെ വിലയായി സ്വീകരിക്കുന്നതല്ല. ദർഘാസ് ഫോറം വി. പി. പി. ആയി അയയ്ക്കുന്നതല്ല.

ദർഘാസ് നമ്പർ—19/2017.

അടങ്കൽ തുക—` 4,50,000.

നിരതദ്രവ്യം—1%.

ദർഘാസ് ഫോറത്തിന്റെ വില (നികുതി സഹിതം):

ഒറിജിനൽ—` 1,580.

ഡ്യൂപ്ലിക്കേറ്റ്—` 790.

ദർഘാസ് ഫോറം വിൽക്കുന്ന അവസാന തീയതിയും സമയവും—30-1-2018, 3 മണി.

ദർഘാസ് ഫോറം സ്വീകരിക്കുന്ന അവസാന തീയതിയും സമയവും—31-1-2018, 2.30 മണി.

ദർഘാസ് തുറക്കുന്ന തീയതിയും സമയവും—31-1-2018, 3 മണി.

ദർഘാസ് നിരക്ക് പ്രാബല്യത്തിലിരിക്കുന്ന തീയതി—31-3-2018.

കൂടുതൽ വിവരങ്ങൾ പ്രവൃത്തി സമയത്ത് ഈ ആഫീസിൽ അന്വേഷിച്ചാൽ അറിയാവുന്നതാണ്. ദർഘാസ് നടപടികൾ മുന്നറിയിപ്പില്ലാതെ നീട്ടി വയ്ക്കുന്നതിനോ നിർത്തി വയ്ക്കുന്നതിനോ ഉള്ള അധികാരം പ്രിൻസിപ്പാളിൽ നിക്ഷിപ്തമായിരിക്കും.

ഗവൺമെന്റ് മെഡിക്കൽ കോളേജ്, കൊല്ലം.

(ഒപ്പ്) പ്രിൻസിപ്പാൾ.

Printing Department

ദർഘാസ് പരസ്യം

നമ്പർ 92/2017-18. 2018 ജനുവരി 11.

സർക്കാർ അച്ചുകൂടങ്ങളിലേക്ക് ഹോട്ട് മെൽറ്റ് ഗ്ലൂ (1500 കിലോഗ്രാം) വിതരണം ചെയ്യുന്നതിന് മുദ്രവച്ച ദർഘാസുകൾ ക്ഷണിച്ചുകൊള്ളുന്നു. ദർഘാസുകൾ 5-2-2018 ഉച്ചയ്ക്ക് 1 മണിവരെ സ്വീകരിക്കുന്നതും അനേദിവസം 3 മണിക്ക് ദർഘാസുകാരുടെയോ അവർ ചുമതലപ്പെടുത്തിയ ഏജന്റുമാരുടെയോ സാന്നിധ്യത്തിൽ തുറക്കുന്നതുമാണ്. ദർഘാസ് അയയ്ക്കുന്ന കവറിനു മുകളിൽ “ദർഘാസ് നമ്പർ 92/2017-18 ഹോട്ട് മെൽറ്റ് ഗ്ലൂ വിതരണം സംബന്ധിച്ച്” എന്ന് ഉപലേഖനം ചെയ്തിരിക്കണം. താമസിച്ചു കിട്ടുന്ന ദർഘാസുകൾ യാതൊരു കാരണവശാലും സ്വീകരിക്കുന്നതല്ല.

അടങ്കൽ തുക— ` 4,41,000.

ദർഘാസുകൾ നിർദ്ദിഷ്ട ഫോറത്തിൽ സാമ്പിൾ സഹിതം സമർപ്പിക്കേണ്ടതാണ്. ദർഘാസ് ഫോറങ്ങൾ ` 900 + GST 18% നിരക്കിലും ഡ്യൂപ്ലിക്കേറ്റ് ` 500 + GST 18% നിരക്കിലും തിരുവനന്തപുരം ഗവൺമെന്റ് സെൻട്രൽ പ്രസ്സിൽ നിന്നും നേരിട്ട് വാങ്ങാവുന്നതാണ്. ദർഘാസ് ഫോറങ്ങൾ കൈമാറ്റം ചെയ്യുവാൻ പാടില്ലാത്തതാണ്. ` 200 വിലയുള്ള കേരള സർക്കാർ മുദ്രപത്രത്തിൽ എഗ്രിമെന്റും മൊത്തം തുകയുടെ 1% നിരതദ്രവ്യവും ദർഘാസിനോടൊപ്പം സമർപ്പിക്കേണ്ടതാണ്. അല്ലാത്തവ യാതൊരു കാരണവശാലും സ്വീകരിക്കുന്നതല്ല.

No. 92/2017-18. 11th January 2018.

Sealed tenders superscribed as Tender No. 92/2017-18 for the supply of Hot Melt Glue (1500 Kg) is invited by the undersigned. The tenders along with samples should reach this office on or before 5-2-2018 at 1 p. m. and same will be opened at 3 p. m. on the same day in the presence of tenderers or their authorized representatives who may be present at that time. Tenders shall be submitted in the prescribed form which can be had from the office of the undersigned on cash payment of ` 900 + GST @ 18% for original form and ` 500 + GST @ 18% for duplicate. Cheque, Demand draft, Posage Stamps, Postal Orders etc. will not be accepted towards the cost of forms will the forms be sent by V. P. P. The tender forms nor are not transferable. Sale of tender forms will be closed at 12 Noon on 5-2-2018. An agreement in Kerala Stamp Paper worth ` 200 should be executed along with the tenders. Late tenders and tenders not accompanied by Earnest Money Deposit @ 1% of total cost and preliminary agreement in Kerala Stamp Paper worth ` 200 will not be accepted on any accounts.

PAC— ` 4,41,000.

Date up to which the rates are to be remained same— 31-3-2018.

Name and designation of the officer to whom the tenders are to be submitted—Superintendent of Government Presses, Thiruvananthapuram.

Name of Office—Government Central Press, Thiruvananthapuram.

GENERAL CONDITIONS

1. The rate quoted should be inclusive of all taxes, transportation, loading and unloading expenses f.o.r. Government Central Press, Thiruvananthapuram-695 001.
2. Samples should supply if necessary.
3. The item should be supplied within 7 days.
4. The payment will be made only after satisfactory receipt and survey reports.
5. Bank details should be furnished in the Bill.
6. The rates should be valid upto 31-3-2018.
7. The Purchaser has the right to cancel the supply order at any time without assigning any reason.

Office of the Director of Printing,
Government Central Press,
Thiruvananthapuram-1.

(Sd.)
Superintendent of
Govt. Presses.

E-TENDER NOTICES

(1)

No. 70/2017-18. 22nd December 2017.

The Director of Printing, Government Central Press, Thiruvananthapuram-695 001 (0471-2331458) invites on behalf of Printing Department for the purchase of Web Offset Ink.

For more details please see the Kerala Government e-procurement web portal.

Sl. No.	Name of Items (Web Offset Ink)	Quantity
1	Yellow	850 Kg.
2	Cyan	850 Kg.
3	Magenta	850 Kg.
4	Black	1550 Kg.
5	PO Red(For Calendar Printing)	600 Kg.
6	Ink Reducer	30 Ltr.

Total Estimated Cost—` 11,46,820.

Cost of tender—` 1,800 + GST @ 18%.

EMD @ 1% Estimated Cost—` 11,468

Last date and time of Application—27-1-2018, 5 p. m.

Date and time of opening—1-2-2018, 11 a. m.

General conditions

1. Bidder shall be made EMD/Bid Security as per G.O. (P) No. 448/05/Fin. dated 13-10-2005. If availing EMD exemption should produce documentary evidence for the same.
2. Rate quoted should have inclusive of all taxes and other charges including loading, transportations, unloading charges for Department Store, Government Central Press, Thiruvananthapuram.
3. Samples should be produced on or before the last date of e-tender to the Office of the Director of Printing.
4. Payment will be made only after satisfactory receipt and supply of items.
5. The item should be supplied as and when required within 7 days with effect from the date of receipt of the supply order.
6. An agreement in Kerala Stamp Paper worth ` 200 should be executed along with the tender.
7. The tenderer should produce documentary evidence in proof of the following.
 - (a) A short list of the previous major supplies (2 year).
 - (b) Performance Certificate from reputed customers.
8. All conditions laid down in KFC form 14 should be completed in the agreement.
9. The purchaser has the right to cancel the supply order at any time without assigning any reason.
10. The rate quoted should be remain the same up to 31-3-2018.

(2)

No. 81/2017-18.

22nd December 2017.

The Director of Printing, Government Central Press, Thiruvananthapuram-695 001 (0471-2331458) invites on behalf of Printing Department for the purchase of Ordinary Sheet fed Offset Ink and Mini Offset ink. For more details please see the Kerala Government e-procurement web portal.

Sl. No.	Name of Items: Ordinary sheet fed offset ink and mini offset ink	Quantity
1	Black	2610 Kg.
2	Yellow	155 Kg.
3	Cyan	165 Kg.
4	Magenta	105 Kg.
5	Book Black	200 Kg.
6	Process Black	200 Kg.
7	P O Red (for calender Printing) Mini Offset ink	242 Kg.
8	Black	95 Kg.

Total Estimated Cost—` 7,65,380.

Cost of tender—` 1,500 + GST @ 18%.

EMD @ 1% Estimated Cost—` 7,654

Last date and time of Application—27-1-2018, 5 p. m.

Date and time of opening—1-2-2018, 11 a. m.

General conditions

1. Bidder shall be made EMD/Bid Security as per G.O. (P) No. 448/05/Fin. dated 13-10-2005. If availing EMD exemption, should produce documentary evidence for the same.
2. Rate quoted should have inclusive of all taxes and other charges including loading, transportations, unloading charges for Department Store, Government Central Press, Thiruvananthapuram.
3. Samples should be produced on or before the last date of e-tender to the Office of the Director of Printing.
4. Payment will be made only after satisfactory receipt and supply of items.
5. The item should be supplied as and when required within 7 days with effect from the date of receipt of the supply order.
6. An agreement in Kerala Stamp Paper worth ` 200 should be executed along with the tender.
7. The tenderer should produce documentary evidence in proof of the following:
 - (a) A short list of the previous major supplies (2 year).
 - (b) Performance Certificate from reputed customers.

8. All conditions laid down in KFC form 14 should be completed in the agreement.
9. The purchaser has the right to cancel the supply order at any time without assigning any reason.
10. The rate quoted should be remain the same up to 31-3-2018.

(3)

No. 93/2017-18.

12th January 2018.

The Director of Printing, Government Central Press, Thiruvananthapuram-695 001 (0471-2331458) invites on behalf of Printing Department for the purchase of Riso Materials. For more details please see the Kerala Government e-procurement web portal.

Sl. No.	Name of Items	Quantity
<i>Riso Materials</i>		
1	R. Z. Black Ink Riso S 4251	12 Tube
2	Riso Z Type HD Black Ink S 4841	380 Tube
3	Riso Z Type HD Master S 2632	60 Roll
4	Riso E Type Bright Red S 7199	30 Tube
5	Riso E Type Medium Blue S 7198	24 Tube
6	Riso E Type Master S 5521 A	24 Roll

Total Estimated Cost—` 15,96,000.

Cost of tender—` 2,400 + GST @ 18%.

EMD @ 1% of Estimated Cost—` 15,960.

Last date and time of Application—` 6-2-2018, 5 p. m.

Date & time of opening—` 9-2-2018 , 11 a.m.

General Conditions

1. Bidder shall be made EMD/Bid Security as per G.O. (P) No. 448/05/Fin. dated 13-10-2005. If availing EMD exemption should produce documentary evidence for the same.
2. Rate quoted should have inclusive of all taxes and other charges including loading, transportations, unloading charges for Department Store, Government Central Press, Thiruvananthapuram.
3. Samples should be produced on or before the last date of e-tender to the Office of the Director of Printing.
4. Payment will be made only after satisfactory receipt and supply of items.

5. The item should be supplied as and when required within 7 days with effect from the date of receipt of the supply order.
6. An agreement in Kerala Stamp Paper worth ` 200 should be executed along with the tender.
7. The tenderer should produce documentary evidence in proof of the following.
 - (a) A short list of the previous major supplies (2 year).
 - (b) Performance Certificate from reputed customers.
8. All conditions laid down in KFC form 14 should be completed in the agreement.
9. The purchaser has the right to cancel the supply order at any time without assigning any reason.
10. The rates quoted should be remain the same up to 31-3-2018.

Office of the Director of Printing,
Government Central Press,
Thiruvananthapuram-1.

(Sd.)
Director of Printing.

Scheduled Caste Development Department

ദർഘാസ് പരസ്യം

നമ്പർ കെ1/1388/2017.

2018 ജനുവരി 6.

കേരള ഗവർണ്ണർക്കുവേണ്ടി കോഴിക്കോട് ഉത്തര മേഖലയിലെ തൃശ്ശൂർ ജില്ലയിലെ നടത്തറ, പുല്ലൂറ്റ് പാലക്കാട് ജില്ലയിലെ പാലപ്പുറം എന്നീ ഐ. ടി. ഐ. കളിലെ കാർപെന്റർ ട്രേഡിൽ ട്രെയിനിംഗ് നൽകുന്നതിനായി അസംസ്കൃത സാധനങ്ങൾ (ലിസ്റ്റ് ഉള്ളടക്കം ചെയ്യുന്നു) അതാത് ഐ. ടി. ഐ. കളിൽ വിതരണം നടത്തുന്നതിന് പ്രത്യേകം പ്രത്യേകം സീൽ ചെയ്ത കവറുകളിൽ മൽസരാടി സ്ഥാനത്തിലുള്ള ദർഘാസുകൾ പ്രശസ്തമായ സ്ഥാപനങ്ങളിൽ നിന്നും ക്ഷണിച്ചുകൊള്ളുന്നു.

ദർഘാസ് നമ്പർ—കെ1-1388/17

അടങ്കൽ തുക—` 1,28,026

നിരതദ്രവ്യം—1%.

ദർഘാസ് വില—` 400 + നികുതി

ദർഘാസ് വിൽക്കുന്ന അവസാന തീയതിയും സമയവും—5-2-2018, 3 മണി.

ദർഘാസ് സ്വീകരിക്കുന്ന അവസാന തീയതിയും സമയവും—6-2-2018, 3 മണി.

ദർഘാസ് തുറക്കുന്ന അവസാന തീയതിയും സമയവും—7-2-2018, 3 മണി.

നിബന്ധനകൾ

1. പുരിപ്പിച്ച ടൈംബർ ഫോമുകൾ ഇൻസ്പെക്ടർ ഓഫ് ട്രെയിനിംഗ്, ഉത്തരമേഖല, പട്ടികജാതി വികസന വകുപ്പ്, സിവിൽ സ്റ്റേഷൻ, ബി.-ബ്ലോക്ക്, 6-ാം നില, കോഴിക്കോട്-20 എന്ന വിലാസത്തിൽ സമർപ്പിക്കേണ്ടതും കവറിനു പുറത്ത് ദർഘാസ് പരസ്യം നമ്പരും ഏത് സ്ഥാപനത്തിലേക്ക് അസംസ്കൃത സാധനങ്ങൾ വിതരണം നടത്തുന്നതിനുള്ള ടൈംബർ എന്ന് എഴുതേണ്ടതുമാണ്.
2. ടൈംബർ ഫോറത്തോടൊപ്പം 200 മുദ്രപത്രത്തിലുള്ള പ്രാഥമിക കരാർ ഉള്ളടക്കം ചെമ്പേണ്ടതുമാണ്. വൈകി കിട്ടുന്ന ദർഘാസുകൾ യാതൊരു കാരണവശാലും സ്വീകരിക്കുന്നതല്ല.
3. പട്ടികജാതി വികസന വകുപ്പ് ഡയറക്ടറുടെ അംഗീകാരത്തിന് വിധേയമായി ടൈംബർ ഉറപ്പിക്കുന്നതാണ്.
4. ബന്ധപ്പെട്ട ഐ. ടി. ഐ. ട്രെയിനിംഗ് സൂപ്രണ്ട് അസംസ്കൃത സാധനങ്ങൾ വാങ്ങി പരിശോധിച്ച് ഗുണനിലവാരം ഉറപ്പുവരിഞ്ഞയതിനുശേഷം മാത്രമേ സ്വീകരിക്കുകയുള്ളൂ.
5. ടൈംബർ ഒറ്റയ്ക്കോ കൂട്ടായോ റദ്ദാക്കുവാനോ നിരസിക്കുവാനോ ഉള്ള അധികാരം പട്ടികജാതി വികസന വകുപ്പ് ഡയറക്ടറിൽ നിക്ഷിപ്തമായിരിക്കും.
6. ദർഘാസ് ഫോറത്തിന്റെ വില യാതൊരു കാരണവശാലും തിരിച്ചുനൽകുന്നതല്ല.
7. ടൈംബർ ദിവസം സർക്കാർ അവധി പ്രഖ്യാപിക്കുക ആണെങ്കിൽ തൊട്ടടുത്ത പ്രവർത്തി ദിവസം ഇതേ സമയത്ത് ടൈംബർ നടത്തുന്നതായിരിക്കും.
8. സർക്കാർ ടൈംബറുകൾക്കുള്ള എല്ലാ വ്യവസ്ഥകളും ഈ ടൈംബറിനും ബാധകമായിരിക്കും.
9. ദർഘാസ് ഫോറത്തിന്റെ പകർപ്പിന് നിയമാനുസൃത വിലയായിരിക്കും.
10. സർക്കാർ ഫോറങ്ങൾ കൈമാറ്റം ചെയ്യാൻ പാടുള്ളതല്ല.
11. ചെക്കുകൾ, പോസ്റ്റൽ ഓർഡറുകൾ, ബാങ്ക് ഡ്രാഫ്റ്റുകൾ മുതലായവ ദർഘാസ് ഫോറത്തിന്റെ വിലയായി സ്വീകരിക്കുന്നതല്ല.
12. പുരിപ്പിച്ച ദർഘാസ് ഫോറത്തിനോടൊപ്പം സാധനങ്ങളുടെ മൊത്തം വിലയുടെ (ടാക്സ് അടക്കം) 1% (ഒരു ശതമാനം) നിരതദ്രവ്യം കെട്ടിവയ്ക്കേണ്ടതാണ്.
13. ടൈംബർ സമർപ്പിക്കുമ്പോൾ EMD Exemption ഉള്ളവരാണെങ്കിൽ ഉത്തരവിന്റെ സാക്ഷ്യപ്പെടുത്തിയ പകർപ്പും അവർക്ക് Exemption അനുവദിച്ചിട്ടുള്ള ഉപകരണങ്ങളുടെ ലിസ്റ്റും സാക്ഷ്യപ്പെടുത്തി വെച്ചിരിക്കേണ്ടതാണ്.

CARPENTER RAW MATERIAL LIST

Sl. No.	Required Item	Pullut Qty.	Nadathara Qty.	Palappuram Qty.
1	Plywood-20mm-8'x4' (Hardwood ordinary)	6 Nos.	5 Nos.	6 Nos.
2	Plywood-12mm-8'x4' (Hardwood ordinary)	10 Nos.	5 Nos.	10 Nos.
3	Plywood-6mm-8'x4' (Hardwood ordinary)	7 Nos.	5 Nos.	7 Nos.
4	Fevicol (SH &SR)	10Kg	5Kg	10Kg
5	Iron screw - 2"	400Nos.	400Nos.	400Nos.
6	Iron screw -1½"	400Nos.	400Nos.	400Nos.
7	Iron screw-1"	400Nos.	200Nos.	400Nos.
8	Wire Nail-2"	2Kg	1Kg	2Kg
9	Wire Nail -1½"	2Kg	2Kg	2Kg
10	Wire Nail-1"	2Kg	2Kg	2Kg
11	Wire Nail-¾"	1Kg	1Kg	1Kg
12	Laminated Mica-8'x4'	2.5Sheet	1Sheet	2.5Sheet
13	Plain Glass 4mm	14.5 Squ feet	0 Squ feet	14.5 Squ feet
14	Iron Butt Hinges-3"	84Nos.	50Nos.	84Nos.
15	Sand Paper roll-80 Nos.	5Mtr	5Mtr	5Mtr
16	Sand Paper roll-100 Nos.	5Mtr	5Mtr	5Mtr
17	Sand Paper roll-120 Nos.	4Mtr	4Mtr	4Mtr
18	Wood Polish (Sheenlack)	5Ltr	2Ltr	5Ltr
19	Turpentine	4Ltr	2Ltr	4Ltr
20	Cotton waste	4Kg -	4Kg	4Kg
21	Chalk powder	2Kg	2Kg	2Kg
22	Linseed oil (Engine oil)	1Ltr.	1Ltr	1Ltr
23	Teak wood powder	2Kg	1Kg	2Kg

ട്രെയിനിംഗ് ഇൻസ്പെക്ടറുടെ കാര്യലയം, ഉത്തരമേഖല, കോഴിക്കോട്. (ഒപ്പ്) ട്രെയിനിംഗ് ഇൻസ്പെക്ടർ.

Technical Education Department

ലഘു ദർഘാസ് പരസ്യം

നമ്പർ എ2-307/2017. 2018 ജനുവരി 3.

ആലപ്പുഴ കാവാലം ഗവ. ടെക്നിക്കൽ ഹൈസ്കൂളിന്റെ കമ്പ്യൂട്ടർ ലാബിലേക്ക് ആവശ്യമായ കമ്പ്യൂട്ടർ (10 എണ്ണം) വിതരണം ചെയ്യുന്നതിനുവേണ്ടി മുദ്രവെച്ചതും മൽസര സ്വഭാവമുള്ളതുമായ ദർഘാസുകൾ അംഗീകൃത നിർമ്മാതാക്കളിൽ/വിതരണക്കാരിൽ നിന്നും ക്ഷണിച്ചു കൊള്ളുന്നു.

ദർഘാസ് നമ്പർ—02/2017-18.

അനുമാന വില—` 4,00,000.

ദർഘാസ് പ്രമാണങ്ങളുടെ വില—` 800
(+ 18% ജി.എസ്.ടി.)

നിരതദ്രവ്യം—ആകെ വിലയുടെ ഒരു ശതമാനം.

ദർഘാസ് പ്രമാണങ്ങൾ വിൽക്കുന്ന അവസാന തീയതിയും സമയവും—6-2-2018, 11 മണി.

ദർഘാസ് പ്രമാണങ്ങൾ സ്വീകരിക്കുന്ന അവസാന തീയതിയും സമയവും—6-2-2018, 3 മണി.

ദർഘാസ് പ്രമാണങ്ങൾ തുറക്കുന്ന തീയതിയും സമയവും—8-2-2018, 11 മണി.

ദർഘാസ് പ്രമാണങ്ങൾ ലഭിക്കുന്ന/അയയ്ക്കേണ്ട വിലാസം—സുപ്രണ്ട്, ഗവ. ടെക്നിക്കൽ ഹൈസ്കൂൾ, കാവാലം, ആലപ്പുഴ ജില്ല, ഫോൺ നമ്പർ 04772748069, 940006467 e-mail.gthskavalam @ gmail.com

ദർഘാസ് പ്രമാണങ്ങളും മറ്റ് അനുബന്ധ രേഖകളും ആവശ്യപ്പെടേണ്ടതും ദർഘാസ് സമർപ്പിക്കേണ്ടതും സുപ്രണ്ട്, ഗവ. ടെക്നിക്കൽ ഹൈസ്കൂൾ, കാവാലം, ആലപ്പുഴ ജില്ല എന്ന വിലാസത്തിൽ ആയിരിക്കണം. ദർഘാസ് പ്രമാണങ്ങളുടെ വില പണമായോ, മണിയോർഡറായോ മാത്രമേ സ്വീകരിക്കുകയുള്ളൂ. ദർഘാസ് പ്രമാണങ്ങൾ തപാലിൽ ആവശ്യമുള്ളവർ പോസ്റ്റൽ ചാർജ്ജായി ` 40 കൂടി ദർഘാസ് പ്രമാണങ്ങളുടെ വിലയോടൊപ്പം അയയ്ക്കേണ്ടതാണ്.

No. A2-307/2017. 3rd January 2018.

Sealed and competitive tenders are invited from reputed firms/Authorised Distributers/Authorised Dealers for supply of Computer (10 Nos.) for Computer Lab of Govt. Technical High School, Kavalam, Alappuzha District.

Tender No.—02/2017-18.

Last date and time of sale of tender form—6-2-2018, 11 a. m.

Last date and time of receipt of tender—6-2-2018, 3 p. m.

Date and time of opening tender—8-2-2018, 11 a. m.

Bid Validity—180 days.

Estimate Cost of tender Item—` 4,00,000.

Tender Document fee—` 800 (+ 18% GST)

EMD required—One percentage of total cost.

Address of the Officer to whom the Hand copies are to send and of queries—Superintendent, Govt. Technical High School, Kavalam, Kavalam North P. O., Alappuzha District Ph. 04772748069, 940006467, e-mail.gthskavalam @ gmail.com

- (1) Tender documents can be obtained from the Superintendent, Govt. Technical High School, Kavalam, Alappuzha District on request in writing on all working days (10 a. m. to 3 p. m.) Payment of the cost of tender document to be paid either in cash or by money order in favour of the Superintendent, Govt. Technical High School, Kavalam.
- (2) If tender documents are required by post, an additional amount of ` 40 as Postage charge should also be paid along with the cost of tender documents are not transferable.
- (3) In an event of the stipulated date of submission an opening of the tenders being declared a holiday for the State Government Offices, the due date will be the next working day.
- (4) Any other information regarding the condition of tender, the including tender can contact this office.

Govt. Technical High School, Kavalam (N) P. O., Alappuzha.

(Sd.)
Superintendent.

ലഘു ദർഘാസ് പരസ്യം.

നമ്പർ ഡി3-6502/2017/RIT. 2018 ജനുവരി 6.

കോട്ടയം രാജീവ്ഗാന്ധി ഇൻസ്റ്റിറ്റ്യൂട്ട് ഓഫ് ടെക്നോളജിയിലെ ഇലക്ട്രിക്കൽ ഡിപ്പാർട്ട്മെന്റിലേയ്ക്ക് Solar PV Grid Tied Training System നൽകുന്നതിന് താൽപ്പര്യമുള്ള കരാറുകാരിൽ നിന്നും മുദ്രവെച്ച കവറുകളിൽ മത്സരസ്വഭാവമുള്ള ദർഘാസുകൾ ക്ഷണിച്ചുകൊള്ളുന്നു.

അടങ്കൽ തുക—` 4,00,000.

ദർഘാസ് ഫോറത്തിന്റെ വില :

അസ്സൽ—` 896.

പകർപ്പ്—` 448.

ദർഘാസ് ഫോറം വിൽക്കുന്ന അവസാന തീയതിയും സമയവും—1-2-2018, 1 മണി.

പുരിപ്പിച്ച ദർഘാസ് സ്വീകരിക്കുന്ന അവസാന തീയതിയും സമയവും—2-2-2018, 1 മണി.

ദർഘാസ് തുറന്ന് പരിശോധിക്കുന്ന തീയതിയും സമയവും—2-2-2018, 2 മണി.

ദർഘാസ് ഫോറം തപാൽ മുഖേന ആവശ്യമുള്ളവർ ` 35 അധികമായി ഓരോ ദർഘാസ് ഫോറത്തിന്റെയും വിലയോടൊപ്പം മണിയോർഡർ ആയി അയയ്ക്കേണ്ടതാണ്. മണിയോർഡർ സ്വീകരിക്കുന്ന അവസാന തീയതി 18-1-2018 ആയിരിക്കും. മുകളിൽ പറഞ്ഞിരിക്കുന്ന ടെണ്ടർ ഫോമിന്റെ വില എല്ലാ നികുതിയും ഉൾപ്പെടെയാണ്.

ദർഘാസ് ഫോറങ്ങൾ പ്രിൻസിപ്പാൾ, രാജീവ്ഗാന്ധി ഇൻസ്റ്റിറ്റ്യൂട്ട് ഓഫ് ടെക്നോളജി, വെള്ളൂർ പി. ഒ., പാമ്പാടി, കോട്ടയം-686 501 എന്ന വിലാസത്തിൽ നേരിട്ടോ മണിയോർഡർ മുഖേനയോ എല്ലാ പ്രവൃത്തി ദിവസങ്ങളിലും രാവിലെ 10 മണി മുതൽ വൈകുന്നേരം 3 മണിവരെ ലഭിക്കുന്നതാണ്.

ദർഘാസ് സമർപ്പിക്കുന്ന കവറിനുമുകളിൽ ദർഘാസ് നമ്പരും തീയതിയും രേഖപ്പെടുത്തേണ്ടതാണ്. ദർഘാസ് ഫോറങ്ങൾ യാതൊരു കാരണവശാലും കൈമാറ്റം ചെയ്യുവാൻ പാടുള്ളതല്ല. ചെക്ക്, ഡ്രാഫ്റ്റ്, പോസ്റ്റൽ ഓർഡർ, തപാൽ സ്റ്റാമ്പ് മുതലായവ സ്വീകരിക്കുന്നതല്ല.

ദർഘാസ് നിയമം അനുസരിച്ച് ദർഘാസ് സമർപ്പിക്കുന്ന ആൾ ദർഘാസിനൊപ്പം ` 200 -ന്റെ വിലയുള്ള കേരള മുദ്രപ്പത്രത്തിൽ സമ്മതപത്രവും മൊത്തം തുകയുടെ ഒരു ശതമാനം നിരതദ്രവ്യവും സമർപ്പിക്കേണ്ടതാണ്. ഇവ ഇല്ലാത്ത ദർഘാസുകൾ നിരൂപാധികം നിരസിക്കപ്പെടുന്നതാണ്. ഉപകരണങ്ങളുടെ വിശദവിവരങ്ങൾ ദർഘാസ് ഫോറത്തിനൊപ്പം ലഭിക്കുന്നതാണ്.

No. D3-6502/2017/RIT. 6th January 2018.

Sealed tenders are invited for the supply of a Solar PV Grid Tied Training System for the use of EEE Department of this institution at a Total cost of ` 4,00,000.

Cost of tender forms (including taxes):

Original—` 896.

Duplicate—` 448.

Last date and time of sale of tender form—1-2-2018, 1 p. m.

Last date and time of receipt of tender—2-2-2018, 1 p. m.

Date and time of opening of tender—2-2-2018, 2 p. m.

Those who want tender forms by Registered Post should send ` 35 extra for each tender besides the cost of tender forms by Money Order to the undersigned which should be received on or before 18-1-2018.

Tender forms can be had from the Office of the Principal, Rajiv Gandhi Institute of Technology, Velloor P. O., Pampady, Kottayam-686 501 on a cash remittance as above or by Money Order on all working days between 10 a. m. to 3 p. m. The tender should be superscribed as Tender No. and date. Cheque, Postage Stamp, Drafts, Postal Order etc. will not be accepted towards the cost of the tender forms. The tender forms are not transferable.

As per the tender condition the tenderer should send along with this tender with an agreement executed duly signed in Kerala Stamp Paper of value of ` 200 and EMD

1% of the total cost of the articles tendered by way of DD in favours of the Principal, Rajiv Gandhi Institute of Technology, Kottayam. Tender without agreement and EMD will be rejected and detailed specification will be issued along with the tender forms.

Rajiv Gandhi Institute of Technology, Kottayam.

(Sd.) Principal.

ലഘു ദർഘാസ് പരസ്യം

നമ്പർ പി1/111/2017.

2017 ഡിസംബർ 27.

കോഴിക്കോട് ഗവൺമെന്റ് എഞ്ചിനീയറിംഗ് കോളേജിലെ മെക്കാനിക്കൽ എഞ്ചിനീയറിംഗ് വിഭാഗത്തിലെ ഫ്ലൂയിഡ് മെഷിനറി ലാബിലേക്ക് ആവശ്യമായ 5000 ലിറ്റർ വെള്ളം ഉൾക്കൊള്ളാൻ ശേഷിയുള്ള 5 ടാങ്കുകൾ, 5 HP പമ്പ് സെറ്റ്-1 എന്നിവയും അതിനുവേണ്ട മറ്റ് ഉപകരണങ്ങളും വാങ്ങി സ്ഥാപിക്കുന്നതിനായി മുദ്രവെച്ച ദർഘാസുകൾ ക്ഷണിച്ചുകൊള്ളുന്നു.

ദർഘാസ് നമ്പർ—06/2017-18.

ദർഘാസ് ഫോറത്തിന്റെ വില (നികുതിയടക്കം):

ഒറിജിനൽ:

നേരിട്ട്—` 672.

തപാൽ വഴി—` 722.

ഡ്യൂപ്ലിക്കേറ്റ്:

നേരിട്ട്—` 336.

തപാൽ വഴി—` 386.

നിരതദ്രവ്യം—1%

ദർഘാസ് സമർപ്പിക്കുന്ന കവറിനുമുകളിൽ ദർഘാസ് നമ്പരും തീയതിയും രേഖപ്പെടുത്തി താഴെ ഒപ്പിട്ട ഉദ്യോഗസ്ഥന് 30-1-2018-ന് 3 മണിക്ക് മുൻപ് സമർപ്പിക്കേണ്ടതാണ്. താമസിച്ച് കിട്ടുന്ന ദർഘാസുകൾ പരിഗണിക്കുന്നതല്ല. ദർഘാസുകൾ 31-1-2018-ന് രാവിലെ 11 മണിക്ക് ദർഘാസുകൾ സമർപ്പിച്ച ആളുകളുടെ സാന്നിധ്യത്തിൽ ആധികാരികമായി തുറക്കുന്നതാണ്. ദർഘാസുകൾ ആവശ്യമുള്ളവർ നികുതി ഉൾപ്പെടെയുള്ള വില നൽകി ദർഘാസ് ഫോറങ്ങൾ വാങ്ങേണ്ടതാണ്. 30-1-2018-ന് ഉച്ചയ്ക്ക് 2 മണിവരെ ദർഘാസ് ഫോറങ്ങൾ വാങ്ങാവുന്നതാണ്. ദർഘാസ് ഫോറങ്ങൾ യാതൊരു കാരണവശാലും കൈമാറ്റം ചെയ്യാൻ പാടുള്ളതല്ല. ചെക്ക്, ഡ്രാഫ്റ്റ്, പോസ്റ്റൽ സ്റ്റാമ്പ് തുടങ്ങിയവ സ്വീകരിക്കുന്നതല്ല. വി. പി. പി. ആയി ദർഘാസ് ഫോറങ്ങൾ അയയ്ക്കുന്നതല്ല. ഡ്യൂപ്ലിക്കേറ്റ് ദർഘാസ് ഫോറങ്ങൾ ആവശ്യമുള്ളവർ മുകളിൽ കാണിച്ച പ്രകാരമുള്ള തുക കൂടി അടയ്ക്കേണ്ടതാണ്.

ദർഘാസ് നിയമം അനുസരിച്ച് ദർഘാസ് സമർപ്പിക്കുവോൾ ദർഘാസിനൊപ്പം ` 200-ന്റെ വിലയുള്ള കേരള മുദ്രപ്പത്രത്തിൽ സമ്മതപത്രവും ഒരു ശതമാനം നിരതദ്രവ്യവും വയ്ക്കേണ്ടതാണ്. സമ്മതപത്രവും നിരതദ്രവ്യവും ഇല്ലാത്ത ദർഘാസുകൾ സ്വീകരിക്കുന്നതല്ല. ദർഘാസുകൾ തപാൽവഴി ആവശ്യമുള്ളവർ നിശ്ചിത തുക മണിയോർഡറായി സുപ്രണ്ട്, ഗവൺമെന്റ് ടെക്നിക്കൽ ഹൈസ്കൂൾ, വെസ്റ്റ്ഫീൽഡ് പി. ഒ., കോഴിക്കോട്-673 005 എന്ന പേരിൽ അയച്ചുതരേണ്ടതാണ്. കേരളത്തിന് പുറത്തുള്ള കമ്പനിക്കാർക്ക് കേരള മുദ്രപ്പത്രം ആവശ്യമാണെങ്കിൽ ദർഘാസ് ഫോറത്തിന്റെ വിലയോടൊപ്പം ` 250 കൂടി അധികമായി അയയ്ക്കേണ്ടതാണ്.

No. P1/111/2017/ME.

27th December 2017.

Sealed tenders are invited for the purchase and installation of 2000 litre capacity water tank-5 Nos. with 5 HP Pump set-1 No. and fittings for Fluid Machinery Lab of Mechanical Engineering Department of Government Engineering College, Kozhikode.

Tender No.—P1/06/2017-18.

PAC—` 1,95,000.

Cost of tender form (Including GST):

Original:

Direct—` 672.

By Post—` 722.

Duplicate:

Direct—` 336.

By Post—` 386.

The Tender No. of the item quoting due on 30-1-2018 at 3 p. m. should be superscribed and addressed to the undersigned to reach him before 30-1-2018 at 3 p. m. Late tenders will not be accepted. The tenders will be opened at 11 a.m. on 31-1-2018 in the presence of such of the tenderers or their authorized representatives who may be present at that time.

Intending tenderers may, on application to the undersigned, to obtain the requisite tender forms on which tenders should be submitted. Application for the tender form should be accompanied by a cash remittance of the cost of the tender including GST which is the price fixed for the same and which is non-refundable under any circumstances. The tender forms are not transferable. Sale of tender form will be closed at 2 p. m. on 30-1-2018. Drafts, Cheques, Postage Stamps etc. will not be accepted towards the cost of forms, nor will the form be sent per V. P. P. Duplicate tender forms, if required will be issued at the rate mentioned above including GST per copy.

As per tender condition the tenderer should send along with his tender an agreement executed and signed in Kerala Stamp Paper of value ` 200 and an EMD of 1% of the total cost of the articles tendered. Tenders without agreement and EMD will be rejected. Those who want the tender form by post should send the cost of the tender including GST by Money Order to the undersigned. Outside firms who desire to get Kerala Stamp Paper should send an additional amount of ` 250 along with the cost of tender forms.

Government Engineering College, Kozhikode.

(Sd.) Principal.

ലഘു ദർഘാസ് പരസ്യം

നമ്പർ ഡി1/42/18/ജി.സി.ഇ.കെ.

2018 ജനുവരി 8.

കണ്ണൂർ ഗവൺമെന്റ് എഞ്ചിനീയറിംഗ് കോളേജിലെ മെക്കാനിക്കൽ എഞ്ചിനീയറിംഗ് വിഭാഗത്തിലെ ലൈബ്രറിയിൽ ഫയൽറാക്ക് നിർമ്മിക്കുന്നതിന് താൽപ്പര്യമുള്ള സ്ഥാപനങ്ങളിൽ നിന്നും മുദ്രവച്ച ദർഘാസുകൾ ക്ഷണിച്ചുകൊള്ളുന്നു.

ദർഘാസ് നമ്പർ—ഡി1/42/18/ജി.സി.ഇ.കെ.

അടങ്കൽ തുക—` 1,40,000.

ദർഘാസുകളുടെ വില :

ഒറിജിനൽ—` 472.

ഡ്യൂപ്ലിക്കേറ്റ്—` 200 + 18% നികുതി.

തപാൽ വഴി—` 472 + ` 30.

ദർഘാസ് ഫോറം വിൽക്കുന്ന അവസാന തീയതിയും സമയവും—8-2-2018, 11 മണി.

ദർഘാസ് സ്വീകരിക്കുന്ന അവസാന തീയതിയും സമയവും—8-2-2018, 12 മണി.

ദർഘാസ് തുറക്കുന്ന തീയതിയും സമയവും—8-2-2018, 2 മണി.

ദർഘാസ് വില പണമായിട്ടോ മണിയോർഡർ ആയിട്ടോ മാത്രമേ സ്വീകരിക്കുകയുള്ളൂ. ദർഘാസ് നമ്പർ, തീയതി എന്നിവ രേഖപ്പെടുത്തി മുദ്രവച്ച കവറുകൾ പ്രിൻസിപ്പാൾ, ഗവ. എഞ്ചിനീയറിംഗ് കോളേജ്, കണ്ണൂർ എന്ന മേൽവിലാസത്തിൽ അയയ്ക്കേണ്ടതാണ്. താമസിച്ചു ലഭിക്കുന്ന ദർഘാസുകൾ പരിഗണിക്കുന്നതല്ല. ഒറിജിനൽ ദർഘാസ് പ്രമാണത്തോടൊപ്പം ആകെ വിലയുടെ ഒരു ശതമാനം നിരതദ്രവ്യവും 200 വിലയുള്ള കേരള മുദ്രപത്രത്തിൽ പ്രാഥമിക കരാർ പത്രവും ഉണ്ടായിരിക്കേണ്ടതാണ്.

ദർഘാസ് തുറക്കുന്ന തീയതി മുതൽ ആറുമാസം വരെ വില നിരക്കിന് പ്രാബല്യം ഉണ്ടായിരിക്കേണ്ടതാണ്. ദർഘാസ് പ്രമാണം കൈമാറ്റം ചെയ്യാൻ പാടില്ലാത്തതാണ്.

No. D1/42/2018/GCEK.

8th January 2018.

Sealed tenders are invited for the fabrication of book and file rack at the library in the Mechanical Engineering Department of Govt. College of Engineering, Kannur.

Tender No.—D1/42/2018/GCEK.

Approximate Cost—` 1,40,000.

Cost of tender form:

Original—` 472.

Duplicate—` 200 + 18% VAT.

By Post (Original)—` 472 + ` 30.

Last date and time of sale of tender form—8-2-2018, 11 a. m.

Last date and time of receipt of tender form—8-2-2018, 12 Noon.

Date and time of opening of tender—8-2-2018, 2 p. m.

Intending tenderers may on application to the undersigned to obtain the requisite tender forms on which tenders be submitted. Application for the tender forms should be accompanied by a remittance of above prices fixed for the same and which is non-refundable under any circumstances. The tender forms are not transferable. Cost of tender form is only acceptable by money order or cash remittance to this office. As per condition the tenderer should send along with his tender and agreement executed and signed in Kerala Stamp Paper Value of ` 200 and Earnest Money Deposit 1% of the total cost of articles tendered. Tenders without agreement tender form and Earnest Money Deposit will be rejected.

Government Engineering College, Kannur.

(Sd.) Principal.